

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/32411/2024	CHAUDHARY AND SONS FORGING PVT.LTD. VS STEEL AUTHORITY OF INDIA	RAJAT KUMAR PANDA VS	// ()	
2	D-BLAPL/22490/2024	JAGADISH DIGAL@JAGDIS DIGAL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	//0 ()	AOD20240000364C202400010
3	D-BLAPL/22497/2024	SONU TANDI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 ()	AOR20220002454C202400132
4	D-BLAPL/22501/2024	KHIRA NAYAK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BARKOTE /280 /2024 ()	
5	D-BLAPL/22502/2024	KARTIKA NAIK @ NAYAK VS STATE OF ODISHA	SATYASHREE MOHANTY VS	SAHID NAGAR P.S. /310 /2024 ()	
6	D-BLAPL/22519/2024	SAMIRUL MALLICK VS STATE OF ODISHA	MANORANJAN PADHI VS	//0 ()	
7	D-BLAPL/22520/2024	MANAGOBINDANARAYAN DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BADAGODA P.S. /460 /2024 ()	
8	D-BLAPL/22521/2024	PARESH BHOI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHAKAPADA PS /139 /2023 ()	
9	D-BLAPL/22529/2024	MUSLIM BAGHAR JAFTI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	TALASARI MARINE /15 /2024 ()	
10	D-BLAPL/22533/2024	JHUNA @ JOGESWAR PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /148 /2024 ()	
11	D-BLAPL/22534/2024	JUGAL SITHA VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 ()	

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12	D-BLAPL/22535/2024	ALEKHA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	/ / 0 () //	
13	D-BLAPL/22536/2024	KANHA SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS	AGALPUR /70 /2024 () //	
14	D-BLAPL/22537/2024	ROHIT HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /133 /2023 () //	
15	D-BLAPL/22542/2024	M. BALARAJU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /144 /2022 () //	AOR20220001631C202400040
16	D-BLAPL/22543/2024	SURAJ SAHU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH SADAR /38 /2024 () //	
17	D-BLAPL/22547/2024	BABI KANHAR VS STATE OF ODISHA	S.S.RAY (2) VS	MANAMUNDA /90 /2023 () //	
18	D-BLAPL/22549/2024	SUNIL KUMAR KULLU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SECTOR-19 /38 /2023 () //	
19	D-BLAPL/22553/2024	BIJAY @ BIJAY KUMAR BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /190 /2024 () //	
20	D-BLAPL/22554/2024	DHUSASAN BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /349 /2024 () //	
21	D-BLAPL/22555/2024	GUDU DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /111 /2019 () //	
22	D-BLAPL/22556/2024	JITENDRA KUMAR JUJHARSINGH VS STATE OF ODISHA	JUGAL KISHOR ROUT VS	FATEGARH /34 /2023 () //	
23	D-BLAPL/22557/2024	JAYANT GOMANGA	BABITA SAHU	GUNUPUR /150 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22558/2024	GANJEI @ SANJAYA PRADHAN	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /212 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22560/2024	ASISH KUMAR BEERO	BABITA SAHU	GUNUPUR /150 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22562/2024	SRIKANTA JENA @ KALIA	GOPINATH MISHRA	MANIABANDHA /73 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22564/2024	RADHASHYAM CHOUDHURY	PRADEEP KUMAR DAS	CHATRAPUR /128 /2023	AOR20220001207C202400003
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22566/2024	SANGRAM KESHARI NAYAK	SUMIT SEKHAR PATTANAIAK	CYBER CRIME AND ECONOMIC OFFENCES /17 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22569/2024	DAITARI KISAN	PRADEEP KUMAR DAS	HARICHANDANPUR /152 /2024	AOR20220003390C202400003
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22572/2024	PAPU YADAV	SMRUTI RANJAN ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22573/2024	HIMANSHU KUMAR JENA	PRADEEP KUMAR DAS	NAIKANI-DIHI /26 /2024	AOR20220001207C202400004
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22577/2024	ANIRUDDHA BARIK @ RAJA @ ANIRUDHA BARIK	DEVASHIS PANDA	KHANDAGIRI P.S. /472 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22580/2024	BULU @ PRAKASH KUMAR MOHANTY	PRAFULLA KUMAR JENA	OLATPUR /59 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22581/2024	KALU @ MUKESH AGRAWAL @ MUKESH KU. AGRAWAL	AKHILANANDA SAHU	PAIKMAL /171 /2024	
		VS	VS	()	

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35	D-BLAPL/22582/2024	STATE OF ODISHA MANAS BALABANTARAY @ MANTU VS	SUSANTA KUMAR LENKA VS	// INFOVALLY UPD BHUBANESWAR /179 /2024 ()	
36	D-BLAPL/22584/2024	STATE OF ODISHA MIHIR KUMAR BHUYAN VS	GOPAL KRISHNA NAYAK VS	// KHURDA MODEL /321 /2023 ()	
37	D-BLAPL/22592/2024	STATE OF ODISHA NITYANANDA @ NITA RAITA VS	MAHES DAS VS	// DARINGBADI /113 /2024 ()	
38	D-BLAPL/22595/2024	STATE OF ODISHA SATYAM LODHI VS	MAHES DAS VS	// BALLIGUDA /147 /2023 ()	
39	D-BLAPL/22598/2024	STATE OF ODISHA CHANDAN BHOL@ SHIBA VS	ARUN KUMAR BEHERA VS	// TALASARI MARINE /53 /2024 ()	AOR20220003422C202400047
40	D-BLAPL/22600/2024	STATE OF ODISHA SURESH SAHU VS	JAYAKRISHNA MOHAPATRA VS	// G.R.P.S.BALASORE /50 /2024 ()	
41	D-BLAPL/22601/2024	STATE OF ODISHA DAMODAR MAHANTA VS	PARTHA SARATHI DAS VS	// PATNA /247 /2024 ()	AOD20240000364C202400012
42	D-BLAPL/22602/2024	STATE OF ODISHA KRUSHNA CHANDRA MISHRA @ CHIKU VS	SAKTI PRASAD DAS VS	// KHANDAGIRI P.S. /472 /2024 ()	
43	D-BLAPL/22603/2024	STATE OF ODISHA BIKASH @ BIKASH PRADHAN VS	SAKTI PRASAD DAS VS	// //0 ()	
44	D-BLAPL/22609/2024	STATE OF ODISHA DURUJA NAHAK VS	ANUPAM DASH VS	// PURUSHOTTAMPUR /238 /2024 ()	
45	D-BLAPL/22610/2024	STATE OF ODISHA ALOK @ SANKAR BISWAL @ BISWALA VS	ANUPAM DASH VS	// KABISURYANAGAR /334 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/22611/2024	BHIMA MADKAMI VS STATE OF ODISHA	UMESH CHANDRA DORA VS	M.V.79 /200 /2023 () //	
47	D-BLAPL/22612/2024	BISHNU PRASAD NAIK @ PINTU VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	SPECIAL CRIME UNIT /9 /2023 () //	
48	D-BLAPL/22614/2024	BARUNA DIGAL VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	BALLIGUDA /161 /2024 () //	
49	D-BLAPL/22615/2024	BHAGIRATHI BHATT VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	SPL.TASK FORCE /14 /2022 () //	
50	D-BLAPL/22621/2024	JAGA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
51	D-BLAPL/22622/2024	RAM @ RAMACHANDRA ROUT VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BALUGAON P.S. /151 /2022 () //	
52	D-BLAPL/22624/2024	CHUNU @ NUTAN MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /171 /2024 () //	
53	D-BLAPL/22640/2024	CHANDAN KUMAR BEHERA VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /40 /2024 () //	
54	D-BLAPL/22645/2024	SUDARSAN BALMUCHU @ GANGA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NAYAPALLI P.S. /170 /2024 () //	
55	D-BLAPL/22651/2024	JAVED TASLIM VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	MAHILA P.S. BUXIBAZAR /98 /2024 () //	
56	D-BLAPL/22654/2024	RAJKISHORE DIGAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NAYAPALLI P.S. /170 /2024 () //	
57	D-BLAPL/22660/2024	HEMANTA NAYAK	JYOTIRMAYA SAHOO	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/22661/2024	SANJUKTA SAHU	BIJAY KUMAR BEHERA	BARGARH RURAL /157 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/22662/2024	BAHANA DIGAL	SURYAKANTA DWIBEDI	RAIKIA /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/22663/2024	JAYANTI BEHERA	SURYAKANTA DWIBEDI	DEOGAON /51 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/22664/2024	AMIR GURLA	SURYAKANTA DWIBEDI	LARAMBA /139 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/22666/2024	MANAS BAG @ MANASH BAG	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/22673/2024	AMIR GURLA	SURYAKANTA DWIBEDI	LARAMBA /138 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/22674/2024	RUBEN NAYAK	SUSANTA KUMAR NAYAK	MOHANA /151 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/22675/2024	RAJESH BHUE @ RAJESH BHOI	SURYAKANTA DWIBEDI	DEOGAON /148 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/22678/2024	HASIB KHAN	SURYAKANTA DWIBEDI	TALCHER TOWN /594 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/22681/2024	TAPAN DALEI	SIBA PRASAD MISHRA	Maitri Vihar PS /244 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/22682/2024	RANJAN TANDIA	GURU PRASAD PANDA	MANAMUNDA /189 /2024	
		VS	VS	()	

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69	D-BLAPL/22683/2024	STATE OF ODISHA RAKESH KUMAR BARIK VS	ACHYUTANANDA PATTANAİK VS	// SPL.TASK FORCE /16 /2022 ()	
70	D-BLAPL/22684/2024	STATE OF ODISHA RAKESH SRICHANDAN VS	ACHYUTANANDA PATTANAİK VS	// CHANDAKA P.S. /166 /2022 ()	
71	D-BLAPL/22685/2024	STATE OF ODISHA GOVINDA DAS VS	SANAT KUMAR MISHRA VS	// TENTULIKHUNTI /171 /2024 ()	
72	D-BLAPL/22688/2024	STATE OF ODISHA SARAT CHANDRA TANDI VS	MANAS CHAND VS	// LATHOR /59 /2024 ()	AOR20220001618C202400186
73	D-BLAPL/22690/2024	STATE OF ODISHA RAHUL KUMAR VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
74	D-BLAPL/22692/2024	STATE OF ODISHA SANJAY RAY VS	TUKUNA KUMAR MISHRA VS	// ADVA /82 /2023 ()	
75	D-BLAPL/22693/2024	STATE OF ODISHA JITENDRA BARIK VS	TUKUNA KUMAR MISHRA VS	// BOIPARIGUDA /73 /2024 ()	
76	D-BLAPL/22695/2024	STATE OF ODISHA SK. RAFIQ VS	AMULYA RATNA PANDA VS	// SPL.TASK FORCE /18 /2022 ()	
77	D-BLAPL/22697/2024	STATE OF ODISHA SIBARAM SAHU VS	PRABHAV BEHERA VS	// MUDANPUR RAMPUR /204 /2023 ()	
78	D-BLAPL/22698/2024	STATE OF ODISHA PINTU @ SANKAR SWAIN VS	BISWARANJAN DALAI VS	// RANPUR /211 /2024 ()	
79	D-BLAPL/22700/2024	STATE OF ODISHA M.SUNIL VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// BHANJANAGAR /957 /2023 () //	

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80	D-BLAPL/22704/2024	KHITISH NANDI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CYBER CRIME AND ECONOMIC OFFENCES /26 /2024 () //	
81	D-BLAPL/22706/2024	MANAS KUMAR SAMAL @ KANHA @ MANAS RANJAN DAS VS STATE OF ODISHA	JAYASMIN DAS VS	KENDRAPARA SADAR /711 /2023 () //	
82	D-BLAPL/22707/2024	MD.NAZIR VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	SECTOR-19 /95 /2024 () //	
83	D-BLAPL/22714/2024	VIKASH @ BIKASH KUMAR VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	CAPITAL P.S. /237 /2023 () //	
84	D-BLAPL/22715/2024	NIRANJAN MALLIK VS STATE OF ODISHA	SUJATA JENA VS	/ /0 () //	
85	D-BLAPL/22716/2024	BITU SINGH MUNDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SPL.TASK FORCE /14 /2024 () //	
86	D-BLAPL/22718/2024	BIKASH DIGAL VS STATE OF ODISHA	SUJATA JENA VS	PHULBANI TOWN /70 /2023 () //	
87	D-BLAPL/22721/2024	DIBYA LOCHAN SINGH VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //	
88	D-BLAPL/22723/2024	PARSURAM LALIT VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /34 /2023 () //	
89	D-BLAPL/22725/2024	DAMBURU KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	CHITRAKONDA /59 /2022 () //	
90	D-BLAPL/22727/2024	MANOJA @ MANOJ KUMAR SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //	
91	D-BLAPL/22731/2024	PRAHALLAD KHILLA	MANORANJAN PADHY	CHITRAKONDA /59 /2022	

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		STATE OF ODISHA		//	
92	D-BLAPL/22736/2024	NARASINGH DALAPATI	MANORANJAN PADHY	CHITRAKONDA /59 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/22737/2024	Bablu Meher	Manas Chand	//	AOR20220001618C202400185
		VS	VS	()	
		State Of Orissa		//	
94	D-CMAPL/32512/2024	BIRSA XALXO @ BIRSHA ORAM	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CMAPL/32528/2024	MURALIDHAR SWAIN	Rajjeet Roy	//	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CMAPL/32537/2024	RAMA SAHU	ADV.	//	
		VS	VS	()	
		ASWINI KUMAR DAS		//	
97	D-CMP/32302/2024	LAXMIPRIYA MUDULI	MAHESWAR MOHANTY	//	
		VS	VS	()	
		MANORAMA MUDULI		//	
98	D-CMP/32306/2024	SARASWATI NANDA	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
		NARAYAN NANDA		//	
99	D-CMP/32309/2024	MADAN MOHAN PRADHAN	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
		HARIBANDHU PATRA		//	
100	D-CMP/32318/2024	LALITA NAYAK	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	()	
		GYANA RANJAN SAHOO		//	
101	D-CMP/32370/2024	KUMARI KALYANI GAJAPATI	SOUMYAJYOTI BISWAL	//	
		VS	VS	()	
		SARVAGNYA JAGANNATH GAJAPATI		//	
102	D-CMP/32394/2024	AKSHI DEI	MAMATA MISHRA	//	
		VS	VS	()	

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103	D-CMP/32418/2024	SUSHANTA KUMAR PRUSTY OM SHREE SHREE TARAK BRAHMA HANUMAN TEMBISA CORN KASHI, ROURKELA	BISWAJIT KASHI, ROURKELA	// // 0	
104	D-CMP/32470/2024	VS SECY., ROURKELA DEVELOPMENT AUTHORITY, ROURKELA	BYOMOKESH SAHOO	// // 0	
105	D-CMP/32471/2024	BRUNDABAN PATRA VS HEADMASTER, BADAGADA HIGH SCHOOL, KHURDA	DEEPALI MAHAPATRA	// // 0	
106	D-CMP/32569/2024	LOHITA KUMAR MANGARAJ VS KHALLI DAS	ABHISHEK DASH	// // 0	
107	D-CONTC/32274/2024	SASWATI DAS@SASWATI MALLICK VS ASHOK KUMAR DAS	ADV. VS	// // 0	
108	D-CONTC/32285/2024	ROHIT KUMAR BHOI VS ASWATHY S, I.A.S	ADV. VS	// // 0	
109	D-CONTC/32289/2024	NARESH KUMAR PATNAIK VS SACHIN ANNASAHEB OHOL, IFS	ADV. VS	// // 0	
110	D-CONTC/32290/2024	RAMESH CHANDRA PUSPALAKA VS ANKITA ANINDITA, OAS	ADV. VS	// // 0	AOR20230000010C202400094
111	D-CONTC/32292/2024	MAHALAKSHMI PATRO VS ARAVINDA AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT.	SANDHYARANI PANI	// // 0	
112	D-CONTC/32294/2024	PUTEN MAJHI VS ANU GARG, I.A.S	ADV. VS	// // 0	
113	D-CONTC/32297/2024	CHANDRAMANI MISHRA VS SATYABRATA SAHU, IAS	ADV. VS	// // 0	
		CHANDRAMANI MISHRA VS ASHUTOSH KULKARNI, IAS	ADV. VS	// // 0	

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114	D-CONTC/32300/2024	NILAMBAR PATEL VS ANU GARG, I.A.S	ADV. VS	// 0 //	
115	D-CONTC/32304/2024	SASHI BHUSAN SAHANI VS SUSHIL KUMAR LOHANI, IAS	SUBHASREE MOHANTY VS	// 0 //	
116	D-CONTC/32319/2024	DR DEBA NANDA BHOY VS ASHOK KUMAR PANDA, DIRECTOR	ADV. VS	// 0 //	
117	D-CONTC/32364/2024	KANAKALATA NAYAK VS S.ASWASTHI, SECRETARY	ADV. VS	// 0 //	
118	D-CONTC/32369/2024	PINAS DIGAL VS SURESH CHANDRA DALAI, IAS	ADV. VS	// 0 //	
119	D-CONTC/32381/2024	GOKUL CHANDRA SAHU VS ARUN KUMAR SARANGI, IPS	ADV. VS	// 0 //	
120	D-CONTC/32392/2024	NIMAIN CHARAN NAYAK VS NEELAM SHAMI RAO, REGIONAL PROVIDENT FUND COMMISSIONER	DEBASIS ROUT VS	// 0 //	
121	D-CONTC/32402/2024	SUSAMA MOHANTY VS ASWATHY S, IAS	ADV. VS	// 0 //	
122	D-CONTC/32405/2024	DIGDARSHAN DAS VS PRATIVA MANJARI DAS, OES	ADV. VS	// 0 //	
123	D-CONTC/32409/2024	PRADIPTA KUMAR JAGADEV VS SHALINI PANDIT, I.A.S	ADV. VS	// 0 //	
124	D-CONTC/32422/2024	DEBAKI BISWAL VS BISHNU GOBINDA, BLOCK MISSION SHAKTI COORDINATOR	SATYA RANJAN PATI VS	// 0 //	
125	D-CONTC/32426/2024	SUNIL KUMAR LENKA	ADV.	//	

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		VS	VS	0	
126	D-CONTC/32429/2024	DIPTESH KUMAR PATTNAYAK, IPS DR. SASMITA MISHRA	ADV.	//	
		VS	VS	0	
127	D-CONTC/32431/2024	RENU PRAVA NAYAK, REGISTRAR DR.MANOJ KUMAR BEHERA	ADV.	//	
		VS	VS	0	
128	D-CONTC/32434/2024	RENU PRAVA NAYAK, REGISTRAR DR. SUSHANT KUMAR ROUT	ADV.	//	
		VS	VS	0	
129	D-CONTC/32439/2024	RENU PRAVA NAYAK, REGISTRAR DR. AJAY PRASAD BAITHARU	ADV.	//	
		VS	VS	0	
130	D-CONTC/32442/2024	RENU PRAVA NAYAK, REGISTRAR DILLIP KUMAR MOHAPATRA	ADV.	//	
		VS	VS	0	
131	D-CONTC/32443/2024	NIKHIL PAVAN KALYAN, IAS SUDHANSU KUMAR SENAPATI	MANAS PATI	//	AOR20220001535C202400033
		VS	VS	0	
132	D-CONTC/32446/2024	USHA PADHEE, I.A.S. HOUSING AND URBAN DEVELOPMENT DEPT JYOSTNARANI MOHARANA	ADV.	//	
		VS	VS	0	
133	D-CONTC/32450/2024	NIKHIL PAVAN KALYAN, IAS CHANDRAKANTA SAMANTA	ADV.	//	
		VS	VS	0	
134	D-CONTC/32451/2024	NIKHIL PAVAN KALYAN, IAS SIBANEE SATAPATHY	ADV.	//	
		VS	VS	0	
135	D-CONTC/32454/2024	NIKHIL PAVAN KALYAN, IAS RAKESH KUMAR POLAI	ADV.	//	
		VS	VS	0	
136	D-CONTC/32485/2024	DIBYA JYOTI PARIDA, COLLECTOR GOPABANDHU SAHU @ GOBANDHU SAHOO	HAREKRUSHNA DASH	//	AOD20240000001C202400227
		VS	VS	0	

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137	D-CONTC/32498/2024	DEORANJAN KUMAR SINGH , PRINCIPAL SECRETARY PANCHAYAT RAJ DEPT SANJEEB KUMAR PATNAIK VS	ADV. VS	// // ()	
138	D-CONTC/32501/2024	SANJAY KUMAR SWAIN, IFS SAI COLLEGE OF NURSING, JAJPUR VS	ADV. VS	// // ()	
139	D-CRLA/22507/2024	DR. SANTOSH KUMAR MISHRA, DIRECTOR SONU MAHAKUD VS	CHINMAYA KUMAR SAHU VS	JODA /20 /2016 ()	AOR20220001061C202400009
140	D-CRLA/22516/2024	STATE OF ODISHA CHITTARANJAN MAHANTA@CHITA VS	SURESH KUMAR JENA VS	// TIKAYATPALI /33 /2024 ()	
141	D-CRLA/22517/2024	STATE OF ODISHA PABITRA OJHA VS	RITA SINGH VS	// TANGI /131 /2019 ()	
142	D-CRLA/22548/2024	STATE OF ODISHA DARSHAN MAHANTA VS	SMITA RANJAN PATNAIK VS	// //0 ()	
143	D-CRLA/22604/2024	STATE OF ODISHA KAMALINI NAYAK VS	UNMESH CHANDRA JENA VS	// KHANDAGIRI P.S. /176 /2017 ()	
144	D-CRLA/22608/2024	STATE OF ODISHA KALIA@KALU CHARAN SAHU VS	ANIRUDHA DAS VS	// // PHULBANI TOWN /3 /2020 ()	
145	D-CRLA/22635/2024	STATE OF ODISHA BIKASH NAIK @ NALU VS	GOLAK BIHARI JENA VS	// // ATHGARH /141 /2018 ()	
146	D-CRLA/22658/2024	STATE OF ODISHA KAMADEV DIP VS	BHABANI SHANKAR DASPARIDA VS	// // SAMBALPUR VIGILANCE /4 /2008 ()	
147	D-CRLA/22659/2024	STATE OF ODISHA(VIG.) DIBAKAR MALIK@DIBAKAR MALLIK VS	BHABANI PRASAD SAMAL VS	// // PATTAMUNDAI /358 /2019 ()	
		STATE OF ODISHA		//	

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148	D-CRLA/22750/2024	BASANTA DAKUA VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	PATTAPUR (ASKA) /235 /2023 () //	
149	D-CRLMC/22489/2024	RAJENDRA DIGAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202400108
150	D-CRLMC/22497/2024	PRADEEP KUMAR PATI VS PRADEEP SINGH, CHIEF EXECUTIVE	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202400109
151	D-CRLMC/22499/2024	TAPU@PRASANTA KUMAR DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /27 /2018 () //	
152	D-CRLMC/22526/2024	KARUNKAR PRAHARAJ@KARUNAKARA PRAHARA VS STATE OF ODISHA	RAJKUMAR SUTAR VS	TANGARPALI /147 /2017 () //	
153	D-CRLMC/22578/2024	AMIT AGRAWAL VS SWASTIK KUMAR PATEL	GAUTAM MUKHERJI, SR. ADV. VS	//0 () //	
154	D-CRLMC/22583/2024	AMIT AGRAWAL VS SAVYANSH PVT. LTD.	GAUTAM MUKHERJI, SR.ADV. VS	//0 () //	
155	D-CRLMC/22589/2024	ALOK KUMAR BADAJENA@SANDEEP BADAJENA VS STATE OF ODISHA	SUJATA JENA VS	JUDUM /8 /2024 () //	
156	D-CRLMC/22591/2024	AMIT AGRAWAL VS AJIT LAKRA	GAUTAM MUKHERJI, SR.ADV. VS	//0 () //	
157	D-CRLMC/22596/2024	SABITRI ADHIKARI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	MARINE PS AT BALARAMGADI /24 /2018 () //	
158	D-CRLMC/22613/2024	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /141 /2010 () //	
159	D-CRLMC/22623/2024	RABINDRA KUMAR NAYAK	RAMDAS ACHARY	MOHANA /62 /2024	

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160	D-CRLMC/22641/2024	VS STATE OF ODISHA ANTARYAMI PANDA	VS JNYANANANDA PANDA	() // BHAWANIPATNA SADAR /263 /2022	
161	D-CRLMC/22642/2024	VS KHETRA MOHAN HOTA ANIL KUMAR SWAIN	VS DEEPAK KU SAHOO	() // BARANGA /249 /2023	
162	D-CRLMC/22646/2024	VS STATE OF ODISHA SISIR KUMAR MISHRA	VS DEEPAK KU SAHOO	() // LAHUNIPADA /170 /2021	
163	D-CRLMC/22649/2024	VS STATE OF ODISHA SAROJ BEHERA	VS PRAVAT KUMAR NAYAK	() // /0	
164	D-CRLMC/22669/2024	VS STATE OF ODISHA JOGENDRA SINGH DINGRA@JOGINDRA SINGH	VS PRANAB KUMAR SAMANTRAY	() // /0	
165	D-CRLMC/22677/2024	VS STATE OF ODISHA SANTOSH KUMAR SANKHUAL@SANKHUA	VS UDIT RANJAN JENA	() // SORO /494 /2024	
166	D-CRLMC/22711/2024	VS STATE OF ODISHA MAYANK MISHRA	VS MANORANJAN PADHY	() // JEYPORE SADAR /119 /2019	
167	D-CRLMC/22728/2024	VS STATE OF ODISHA PINTU @ RAJESH PRADHAN	VS HRUDANANDA MOHAPATRA	() // PURI SADAR /381 /2015	
168	D-CRLMC/22732/2024	VS STATE OF ODISHA DIPAK KUMAR TURUK @ DIPAK TURUK	VS SANJIB KUMAR BHANJADEO	() // /0	
169	D-CRLMC/22734/2024	VS STATE OF ODISHA AKASH MISHRA	VS ROHIT RANJAN RAY	() // KHURDA P.S. /176 /2024	
170	D-CRLMC/22739/2024	VS STATE OF ODISHA SASANKA SEKHAR DAS	VS BIBHU PRASAD MOHANTY	() // PIPLI /399 /2015	

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171	D-CRLMC/22742/2024	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	DEBENDRA KUMAR SAHOO (1) VS	// JAMANKIRA /170 /2016 ()	
172	D-CRLMC/22744/2024	STATE OF ODISHA SUJAY KUMAR BHUKTA VS	MOHAMMED MUSTAQ ANSARI VS	// //0 ()	
173	D-CRLMC/22745/2024	SAROJINI ROUT SANJAYA KUMAR BHUKTA @ SANJAYA BHUKTA VS	MOHAMMED MUSTAQ ANSARI VS	// //0 ()	
174	D-CRLMC/22748/2024	PRUTHIRAJ ROUT SAPA @ SAROJ MALIK VS	BASANTA KUMAR DAS VS	// SORO /371 /2018 ()	
175	D-CRLMC/22749/2024	STATE OF ODISHA SAPA @ SAROJ MALIK VS	BASANTA KUMAR DAS VS	// SORO /437 /2018 ()	
176	D-CRLMP/22514/2024	STATE OF ODISHA BIJAY KUMAR MALLICK VS	SAILAZA NANDAN DAS VS	// //0 ()	
177	D-CRLMP/22528/2024	SUNANDA MALLICK KANDHEI MALIK VS	SAILABALA JENA VS	// AUL /455 /2024 ()	
178	D-CRLMP/22531/2024	STATE OF ODISHA MADHUSMITA SAHOO VS	ALOK KUMAR MOHAPATRA VS	// //0 ()	
179	D-CRLMP/22532/2024	STATE OF ODISHA SISIR KUMAR BEHERA VS	ALOK KUMAR MOHAPATRA VS	// //0 ()	
180	D-CRLMP/22561/2024	STATE OF ODISHA CHITTARANJAN PATTNAYAK VS	SANGRAM RATH VS	// //0 ()	
181	D-CRLMP/22636/2024	STATE OF ODISHA AJIT KUMAR DEHURY VS STATE OF ODISHA	SOUGAT DASH VS	// NAKTIDEUL /179 /2023 () //	

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182	D-CRLMP/22671/2024	RABINDRA KUMAR SAHU VS I.I.C, RAGHU NATH PALLI POLICE STATION,ROULKELA	KHAN MAHMOODUL HASAN NIAMATI VS //	//0 () //	
183	D-CRLMP/22676/2024	SAMRAT JENA VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS //	ITAMATI /118 /2023 () //	
184	D-CRLMP/22701/2024	SHANTILATA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS //	//0 () //	
185	D-CRLMP/22726/2024	SARAT CHANDRA PANIGRAHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS //	// () //	AOR20220001618C202400190
186	D-CRLMP/22738/2024	RABI SAHOO VS STATE OF ODISHA	ASHOK DAS VS //	//0 () //	
187	D-CRLMP/22746/2024	DIBYA LOCHAN PRADHAN VS STATE OF ODISHA	RAJIBA LOCHAN PRADHAN VS //	//0 () //	
188	D-CRLMP/22751/2024	RAGHUNATH GOCHHIKAR VS DIRECTOR GENERAL OF POLICE, CUTTACK	BHABANI SANKAR TRIPATHY (1) VS //	PURI TOWN /390 /2023 () //	
189	D-CRLREV/22722/2024	DEBARAJ REDDY@R.DEBARAJ REDDY VS STATE OF ODISHA	AMULYA RATNA PANDA VS //	ASKA /61 /2007 () //	
190	D-EXP/32334/2024	JAGADISH PRADHAN VS SUB COLLECTOR, NUAPADA	ADV. VS //	// () //	
191	D-FAO/32262/2024	SNEHALATA BARIK VS UNION OF INDIA	SATYABAN SAHOO VS //	// () //	
192	D-FAO/32264/2024	GAJENDRA PARIDA VS UNION OF INDIA	SATYABAN SAHOO VS //	// () //	
193	D-FAO/32267/2024	RINKU BEHERA	SATYABAN SAHOO	//	

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		VS	VS	0	
		UNION OF INDIA		//	
194	D-FAO/32272/2024	KULMANTI DEVI	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
195	D-FAO/32291/2024	DEBASISH MOHANTY	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		RATHA SAMAL		//	
196	D-FAO/32507/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., ANGUL	SOMNATH ROY	//	
		VS	VS	0	
		KESHAB CHANDRA KANRA		//	
197	D-MACA/32298/2024	DIPTILATA SAHOO	SARAT CHANDRA SWAIN	//	
		VS	VS	0	
		SANAT KUMAR SAHU		//	
198	D-MACA/32301/2024	MONALISHA SWAIN	SATYABHUSAN DAS	//	
		VS	VS	0	
		RANJIT KUMAR SAHOO		//	
199	D-MACA/32323/2024	M/S. UNITED INDIA INSURANCE CO.LTD.	SUBRAT SATPATHY	//	
		VS	VS	0	
		PUSPALATA DEY		//	
200	D-MACA/32327/2024	B.M., M/S. RELIANCE GENERAL INSURANCE CO.LTD.	SUBRAT SATPATHY	//	
		VS	VS	0	
		AHALYA MOHANTY		//	
201	D-MACA/32333/2024	MANAGER(LEGAL), M/S. RELIANCE GENERAL INSURANCE CO.LTD.	SUBRAT SATPATHY	//	
		VS	VS	0	
		MAMATA NAYAK		//	
202	D-MACA/32336/2024	B.M.,UNITED INDIA INSURANCE CO.LTD.	SANTOSH KUMAR MOHANTY	//	
		VS	VS	0	
		CHANDURI NAHAK		//	
203	D-MACA/32340/2024	BHANUMATI MAHANTA	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
		AFROZ KHAN		//	
204	D-MACA/32341/2024	D.M.,UNITED INDIA INSURANCE CO.LTD.	SANTOSH KUMAR MOHANTY	//	
		VS	VS	0	

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		BASANTI JENA		//	
205	D-MACA/32352/2024	D.M.,UNITED INDIA INSURANCE CO.LTD. VS	SANTOSH KUMAR MOHANTY VS	// 0	
		RUNUBALA PATTANAİK		//	
206	D-MACA/32359/2024	CHANCHALA PATRA VS	BIRANCHI NARAYAN RATH VS	// 0	
		AFROZ KHAN		//	
207	D-MACA/32399/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK	CRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		RASHMI REKHA SWAIN		//	
208	D-MACA/32458/2024	D.M., UNITED INDIA INSURANCE CO.LTD., BALASORE	RAAMESH CHANDRA SAHOO I	//	
		VS	VS	0	
		SUBHASISH MOHANTY		//	
209	D-MACA/32526/2024	SR. D.M., NEW INDIA ASSURANCE COMPANY LTD./ BALASORE	SOMNATH ROY	//	
		VS	VS	0	
		KUNI MAHAKUD		//	
210	D-MACA/32548/2024	D.M.,RELIANCE GENERAL INSURANCE CO.LTD.	G.P.DUTTA	//	
		VS	VS	0	
		SACHALA PRADHAN		//	
211	D-MACA/32558/2024	TATA AIG GENERAL INSURANCE CO.LTD.	G.P.DUTTA	//	
		VS	VS	0	
		DILLIP @ DILLIP KUMAR JENA		//	
212	D-MACA/32566/2024	SARASWATI JENA	AKSHAYA KUMAR PATI	//	
		VS	VS	0	
		ARTATRAN BARIK		//	
213	D-MACA/32571/2024	SRIKANTA KUMAR TRIPATHI	AKSHAYA KUMAR PATI	//	
		VS	VS	0	
		SOMNATH NAYAK		//	
214	D-MACA/32591/2024	HEMALATA MOHANTY	DEBASISH PATNAİK	//	
		VS	VS	0	
		PRAHALLAD MALLA		//	
215	D-MACA/32593/2024	BABAJI BASHANTIA	DEBASISH PATNAİK	//	
		VS	VS	0	
		SURESH KUMAR SUBUDHI		//	

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216	D-MATA/32305/2024	APARNA PANDA VS SIBADATTA PATI	DEEPAK KUMAR PANI VS	// 0 //	
217	D-MATA/32314/2024	ALIBHA MANDAL VS SANTOSH MANDAL	PRAJNA SARITA MOHANTY VS	// 0 //	
218	D-MATA/32321/2024	SHIBANANDA PANIGRAHI VS SUSHREE MOUSAMI PANDA	SUJIT KUMAR BISWAL VS	// 0 //	
219	D-MATA/32425/2024	SOUMYA PRAKASH PARHI VS AMRUTA DASH	RAJAT KUMAR PANDA VS	// 0 //	
220	D-MATA/32515/2024	JATIN KUMAR DASH VS PRATIMA DASH	BYOMAKESH TRIPATHY VS	// 0 //	
221	D-MATA/32597/2024	HIMANSHU DAS VS LAXMIPRIYA DAS	HRUDANANDA MOHAPATRA VS	// 0 //	
222	D-RSA/32263/2024	SILVESTER EKKA @ ORAN VS JUNAS ORAN @ LAKDA	DEBASIS TRIPATHY VS	// 0 //	AOR20220001665C202400028
223	D-RSA/32331/2024	RAJ KUMAR BANAKA VS SUBASH CHANDRA AGARWAL	UPENDRA KUMAR SAMAL VS	// 0 //	
224	D-RSA/32410/2024	GOPAL CHARAN MOHARANA VS SAILABALA SATPATHY	NARAYAN PRASAD PARJA VS	// 0 //	
225	D-RSA/32461/2024	HEMASAGAR BAG VS EXECUTIVE ENGINEER,TPWODL, KALAHANDI EAST ELECTRICAL DIVISION	AKASH KUMAR PATTAJOSHI VS	// 0 //	AOR20220001834C202400044
226	D-RSA/32518/2024	NILARATAN MOHANTA VS MUKTEWAR MOHANTA	SWARUP KUMAR PATNAIK VS	// 0 //	AOR20220003583C202400003
227	D-RVWPET/32540/2024	MANAS RANJAN SAMAL	JAYDEEP PAL	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-RVPET/32594/2024	KONARK PIPE AND SYNTHETIC (P) LTD., BBSR	BIBEKANANDA BHUYAN	//	
		VS	VS	()	
		ASST. GENERAL MANAGER AND AUTHORIZED OFFICER, BBSR		//	
229	D-STREV/32493/2024	M/S. NARAYAN PATRA BIJAY PATRA	KSHIROD KUMAR SAHOO	//	AOR20220001352C202400042
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-TRP(C)/32273/2024	BISWARUP SAMAL	SWARUP KUMAR PATNAIK	//	AOR20220003583C202400002
		VS	VS	()	
		MAHARSHI PRASAD SAMAL		//	
231	D-TRP(C)/32377/2024	SUSMITA DAS	SK. ZAFARULLA	//	
		VS	VS	()	
		SRIKANTA DAS		//	
232	D-TRP(C)/32534/2024	MADHUSMITA LENKA	RABINDRA NATH PRUSTY	//	
		VS	VS	()	
		NILADRI MOHAN BAL		//	
233	D-TRP(C)/32574/2024	SUCHARITA SATAPATHY	NIRANJAN PANDA	//	
		VS	VS	()	
		PRASHANTA KUMAR HOTA		//	
234	D-TRP(C)/32588/2024	SUCHARITA SATAPATHY	NIRANJAN PANDA	//	
		VS	VS	()	
		DEBASHIS TRIPATHY		//	
235	D-TRPCRL/22597/2024	SUDESHNA MOHAPATRA	SUDEEP KUMAR SARANGI	RAIRANGPUR TOWN /149 /2023	
		VS	VS	()	
		ANITA PANI		//	
236	D-TRPCRL/22743/2024	MINI@KUMARI MEHER	SURYAKANTA DWIBEDI	//0	
		VS	VS	()	
		SUDHIR MEHER		//	
237	D-TRPCRL/22747/2024	SUCHARITA SATAPATHY	NIRANJAN PANDA	BOLAGARH P.S. /96 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WA/32310/2024	STATE OF ODISHA	BAIBASWATA PANIGRAHI, A.G.A.	//	AOR20220001513C202400648
		VS	VS	()	

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239	D-WA/32315/2024	ASHOK KUMAR SETHI STATE OF ODISHA VS	SAROJ KANTA SAMAL, A.G.A. VS	// // 0	AOD20220001895C202400569
240	D-WA/32363/2024	MURALIDHAR PRADHAN GOLAKHA CHANDRA PANDA VS	ADV. VS	// // 0	
241	D-WA/32383/2024	STATE OF ODISHA STATE OF ODISHA VS	BAIBASWATA PANIGRAHI,A.S.C. VS	// // 0	AOD20220001895C202400570
242	D-WA/32428/2024	SUDHIR PRADHAN ARJUN PANGI VS	GYANA RANJAN SETHI VS	// // 0	
243	D-WA/32464/2024	D.G. AND I.G. OF POLICE, CUTTACK SATYASISH SWAIN VS	H.V.B.R.K.DORA VS	// // 0	
244	D-WA/32481/2024	JAITUNA BIBI SANDEEP RANJAN MISHRA VS	ADV. VS	// // 0	
245	D-WA/32486/2024	STATE OF ORISSA NIRUPAMA MOHANTY VS	SUBHADUTTA ROUSTRAY VS	// // 0	
246	D-WA/32494/2024	STATE OF ORISSA RAMAYANA PRASADA BARAL VS	BIKASH JENA VS	// // 0	
247	D-WA/32495/2024	STATE OF ODISHA MAYADHAR DEHURI VS	BIJAYA KUMAR RAUTRAY VS	// // 0	
248	D-WA/32503/2024	STAR HEALTH AND ALLIED INSURANCE COMPANY LTD., BBSR RUDRA NARAYAN PRADHAN VS	S.ROUSTRAY VS	// // 0	
249	D-WP(C)/32260/2024 WP(C)/18000/2024	STATE OF ORISSA FRANKLIN INSTITUTE OF MEDICAL SCIENCE, PURI VS	SUBHANKAR ROUT VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/32261/2024 WP(C)/18003/2024	FRANKLIN INSTITUTE OF MEDICAL SCIENCE, PURI VS STATE OF ODISHA	SUBHANKAR ROUT VS VS	// 0 //	
251	D-WP(C)/32265/2024	KASTURI DIXIT VS STATE OF ODISHA	SANTOSH KUMAR DASH VS VS	// 0 //	AOR20220000226C202400001
252	D-WP(C)/32266/2024	SRINIBAS GIRI @ SRINIBASH GIRI VS STATE OF ODISHA	SUBHASISH SATAPATHY VS VS	// 0 //	AOR20220001600C202400014
253	D-WP(C)/32268/2024	TRUPTI RANI SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS VS	// 0 //	
254	D-WP(C)/32269/2024	SASTHI KUMAR TRIPATHY VS STATE OF ODISHA	DEBASIS TRIPATHY VS VS	// 0 //	AOR20220001665C202400027
255	D-WP(C)/32270/2024	SAROJINI RAITA VS STATE OF ODISHA	SRINIVAS MOHANTY VS VS	// 0 //	AOR20230000802C202400009
256	D-WP(C)/32271/2024 WP(C)/17992/2024	DR.ASHOK KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS VS	// 0 //	
257	D-WP(C)/32275/2024	BIRAJA PRASAD SETHY VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS VS	// 0 //	
258	D-WP(C)/32276/2024	DAMAYANTI BEHERA VS ADDL. COMMISSIONER OF SURVEY , SETTLEMENT CONSOLIDATION , GANJAM	ASHOK KUMAR DAS VS VS	// 0 //	
259	D-WP(C)/32277/2024	RAMESH CHANDRA SAHU VS ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS VS	// 0 //	
260	D-WP(C)/32278/2024	DEBANANDA PATNAIK VS STATE OF ODISHA	NEELAKANTHA PANDA VS VS	// 0 //	
261	D-WP(C)/32279/2024	SEBAK BAG	TRILOCHAN NANDA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/17986/2024	VS STATE OF ODISHA	VS	0 //	
262	D-WP(C)/32280/2024	ARUN KUMAR PATRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	
263	D-WP(C)/32281/2024	GOBINDA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
264	D-WP(C)/32282/2024	ABHINANDA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
265	D-WP(C)/32283/2024	MANOJ KUMAR SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
266	D-WP(C)/32284/2024	KHIROD KUMAR BEHERA VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //	
267	D-WP(C)/32286/2024	PREETI PRAGYAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
268	D-WP(C)/32287/2024	ASHOK KUMAR DIKSHIT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
269	D-WP(C)/32288/2024	SAROJINI RAITA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202400010
270	D-WP(C)/32293/2024	RAJANIKANTA SAHOO VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //	
271	D-WP(C)/32295/2024	KEDARASWAR BARIK VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //	
272	D-WP(C)/32296/2024	BISAKHA NAIK VS	SURYAKANTA DASH VS	// 0	

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273	D-WP(C)/32299/2024	STATE OF ODISHA SUBHADRA TIRIYA VS	MANAS PATI VS	// // 0	AOR20220001535C202400026
274	D-WP(C)/32303/2024	STATE OF ODISHA PRAKASH KUMAR DAS VS	MAHESWAR MOHANTY VS	// // 0	
275	D-WP(C)/32307/2024	STATE OF ODISHA HARAPRIYA SAHOO VS	JAGAJIBAN PRADHAN VS	// // 0	
276	D-WP(C)/32308/2024	STATE OF ODISHA INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY VS	SOJAN MOHAPATRA VS	// // 0	
277	D-WP(C)/32311/2024	STATE OF ODISHA ASHISH KUMAR ACHARYA VS	NIKUNJA KUMAR ROUT VS	// // 0	
278	D-WP(C)/32312/2024	THE SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT , KHURDA DIPTIMAYA SWAIN VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0	
279	D-WP(C)/32313/2024	HIGH COURT OF ORISSA , CUTTACK BIMAL KUMAR PANDA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0	
280	D-WP(C)/32316/2024	HIGH COURT OF ORISSA PRADIP KUMAR SAHU VS	NALINI KANTA DASH VS	// // 0	
281	D-WP(C)/32317/2024	M/S INDUSING BANK LTD . KAILASH CHANDRA NAYAK VS	BADRINARAYAN PANDA VS	// // 0	
282	D-WP(C)/32320/2024	STATE OF ODISHA SUSHREE ROJALIN BARAL VS	SHASHI BHUSAN JENA VS	// // 0	
283	D-WP(C)/32322/2024	COLLECTOR-CUM-DISTRICT MAGISTRATE, JAGATSINGHPUR BISHNU PRASAD NAYAK VS	RAJENDRA KUMAR PRADHAN VS	// // 0	
		ADDITIONALCOMMISSIONER , KHURDA		//	

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284	D-WP(C)/32324/2024	PRAMODINI ROUT VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
285	D-WP(C)/32325/2024	GOPAL PRASAD SARANGI VS STATE OF ORISSA	TIKERAM MEHER VS	// 0 //	
286	D-WP(C)/32326/2024	RAJINDRA DAL @ RAJIN DAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
287	D-WP(C)/32328/2024	MUKESH AGRAWAL VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //	
288	D-WP(C)/32329/2024	AMIYA RANJAN MISHRA VS NAYAGARH DISTRICT CENTRAL COOPRATIVE BANK LTD, NAYAGARH	SANJIB MOHANTY VS	// 0 //	
289	D-WP(C)/32330/2024	DINABANDHU JENA VS THE VICE CHANCELLOR, UTKAL UNIVERSITY	PRAMOD KUMAR NAYAK VS	// 0 //	
290	D-WP(C)/32332/2024	BISWAJIT ROUT VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
291	D-WP(C)/32335/2024	HRUSHIKESH PANI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
292	D-WP(C)/32337/2024	GOVINDA HARIJAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
293	D-WP(C)/32338/2024	URMILA MOHAPATRA VS THE ADDITINONAL COMMNR., CONSOLIDATION AND SETTLEMENT, CUTTACK	PRAFULLA KUMAR KAR VS	// 0 //	
294	D-WP(C)/32339/2024	RAMESH CHANDRA MAHAPATRA VS REVENUE DIVISIONAL COMMISSIONER, SAMBALPUR	PRAFULLA KUMAR KAR VS	// 0 //	
295	D-WP(C)/32342/2024	RAJIB LOCHAN SAHU	KRISHNA CHANDRA SAHU	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/32343/2024	URMILA MOHAPATRA	PRAFULLA KUMAR KAR	//	
		VS	VS	()	
		THE ADDITIONAL COMMISIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK		//	
297	D-WP(C)/32344/2024	GUNDURA ORAM	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/32345/2024	CHATUR PRADHAN	SRINIVAS MOHANTY	//	AOR20240000732C202400001
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/32346/2024	NITYANANDA DAS	MANAS PATI	//	AOR20220001535C202400028
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/32347/2024	SAMIR KUMAR PANI	ANAM CHARAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/32348/2024	SAROJ KUMAR PATRI	BIRANCHI NARAYAN MAHAPATRA	//	AOR20220003569C202400032
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/32349/2024	NRUSINGH CHARAN NAYAK	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/32350/2024	ANIL KUMAR PANDA	MANAS PATI	//	AOR20220001535C202400034
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/32351/2024	SANTOSH KUMAR TRIPATHY	MANAS PATI	//	AOR20220001535C202400027
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/32353/2024	SOUDAMINI NAG	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/32354/2024	BEDABYAS SAHOO	SUBHADUTTA ROURAY	//	
		VS	VS	()	

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307	D-WP(C)/32355/2024	STATE OF ODISHA LAXMIDHAR GIRI VS	SUBHADUTTA ROUTRAY VS	// // 0	
308	D-WP(C)/32356/2024	STATE OF ODISHA SUKANTA KUMAR PATEL VS	SUBHADUTTA ROUTRAY VS	// // 0	
309	D-WP(C)/32357/2024	STATE OF ODISHA RANJITA PUROHIT VS	SUBHADUTTA ROUTRAY VS	// // 0	
310	D-WP(C)/32358/2024	STATE OF ODISHA MAHESWAR MAHATO VS	SUBHADUTTA ROUTRAY VS	// // 0	
311	D-WP(C)/32360/2024	STATE OF ODISHA MADHUSUDAN BALABANARAY VS	SUBHADUTTA ROUTRAY VS	// // 0	
312	D-WP(C)/32361/2024	STATE OF ODISHA MAHESWAR MAHATO VS	SUBHADUTTA ROUTRAY VS	// // 0	
313	D-WP(C)/32362/2024	STATE OF ODISHA ASHIS CHANDRA BISWAL VS	SUBHADUTTA ROUTRAY VS	// // 0	
314	D-WP(C)/32365/2024	STATE OF ODISHA BHABANI SHANKAR PRUSETH VS	SUBHADUTTA ROUTRAY VS	// // 0	
315	D-WP(C)/32366/2024	STATE OF ODISHA SOUMYA RANJAN MAHANTA VS	PRAVAKAR BEHERA VS	// // 0	
316	D-WP(C)/32367/2024	UNION OF INDIA PUSANESWAR PRADHAN VS	SUBHADUTTA ROUTRAY VS	// // 0	
317	D-WP(C)/32368/2024	STATE OF ODISHA JAYANARAYAN BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //	

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318	D-WP(C)/32371/2024	SUDESHMA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
319	D-WP(C)/32372/2024	KHIROD KUMAR KUAR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
320	D-WP(C)/32373/2024	RUDRA PRATAP SENAPATI VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //	
321	D-WP(C)/32374/2024	PRATAP KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
322	D-WP(C)/32375/2024	SUDAM CHARAN SETHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
323	D-WP(C)/32376/2024	DURYODHAN SENAPATI VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //	
324	D-WP(C)/32378/2024	ARATI LENKA VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //	
325	D-WP(C)/32379/2024	PREMANANDA PIRI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
326	D-WP(C)/32380/2024	ANIL CHANDRA JANA VS STATE OF ORISSA	AUROVINDA MOHANTY VS	// 0 //	
327	D-WP(C)/32382/2024	SUKANTA DAS VS STATE OF ORISSA	AUROVINDA MOHANTY VS	// 0 //	
328	D-WP(C)/32384/2024	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
329	D-WP(C)/32385/2024	DASI PANGI	ASIT KUMAR JENA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/32386/2024	SUDHANSU KUMAR MISHRA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/32387/2024	BANTIRAJ SETH	SAGARIKA SAHOO	//	
	WP(C)/18034/2024	VS	VS	()	
		UNION OF INDIA		//	
332	D-WP(C)/32388/2024	KRUSHNA CHADRA SAHOO	PRADEEP KUMAR DAS	//	AOR20220003390C202400004
		VS	VS	()	
		SWAPNAMAYEE SAHOO		//	
333	D-WP(C)/32389/2024	GAVAKUSUM SAHOO	PRADEEP KUMAR DAS	//	AOR20220003390C202400005
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/32390/2024	MURALIDHAR SAHOO	PRADEEP KUMAR DAS	//	AOR20220003390C202400006
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/32391/2024	RANIBALA SAHU	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/32393/2024	RAMESH CHANDRA KAR	DEBASIS ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/32395/2024	RAMAKANTA TRIPATHY	DEBASIS ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/32396/2024	MAYADHAR DASH	DEBASIS ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/32397/2024	UPENDRA PRASAD SAHOO	DEBASIS ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/32398/2024	BANHU CHANDRA BEHERA	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	

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341	D-WP(C)/32400/2024	STATE OF ODISHA MITA PARIDA VS	SAIBRATA RATH VS	// // ()	
342	D-WP(C)/32401/2024	STATE OF ODISHA DEEPAK KUMAR JENA VS	RASHMI KANTA ACHARYA VS	// // ()	
343	D-WP(C)/32403/2024	APPELLATE AUTHORITY CUM SUPERINTENDING ENGINEER CUM DY.ELECTRICAL INSPECTOR GOVT.OF ODISHA KANAKLATA PARIDA VS	SIDDHARTH PRASAD MISHRA VS	// // ()	AOD20240000720C202400003
344	D-WP(C)/32404/2024	PUNJAB NATIONAL BANK, NEW DELHI PRASANNA KUMAR PRADHAN VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202400016
345	D-WP(C)/32406/2024	STATE OF ODISHA PURNA CHANDRA PUJHARI VS	PRAVAT KUMAR NAYAK VS	// // ()	
346	D-WP(C)/32407/2024	STATE OF ODISHA SIBANANDA DORA VS	DIGAMBARA MISHRA VS	// // ()	
347	D-WP(C)/32408/2024	STATE OF ODISHA GOURA CHANDRA DORA VS	DIGAMBARA MISHRA VS	// // ()	
348	D-WP(C)/32412/2024	SENIOR DIVISIONAL PERSONNEL OFFICER , EAST COAST RAILWAYS , SAMBALPUR GOPI SAHOO VS	RAJA KISHORE SAHOO VS	// // ()	
349	D-WP(C)/32413/2024	COMMISSIONER, B.M.C, BBSR GOPAL MANNA VS	KRUSHNA CHANDRA DASH VS	// // ()	
350	D-WP(C)/32414/2024	SECY, LOKAYUKTA, ODISHA, TOSHALI BHAWAN, BBSR RAMAHARI PATRA VS	SUBASH CHANDRA PRADHAN VS	// // ()	
351	D-WP(C)/32415/2024	STATE OF ODISHA EXECUTIVE ENGINEER (ELECTRICAL) TPWODL ROURKELA VS BINDU PATTNAIK	PRASANTH KUMAR PATRA VS	// // () //	

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352	D-WP(C)/32416/2024	KESHARI PRUSTI VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //	
353	D-WP(C)/32417/2024	ARCHANA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //	
354	D-WP(C)/32419/2024	P. LABA REDDY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
355	D-WP(C)/32420/2024	NIRANJAN DAS VS COLLECTOR AND DIST.MAGISTRATE CUTTACK	TUSAR KUMAR MISHRA VS	// 0 //	
356	D-WP(C)/32421/2024	ROHIT KUMAR DEHERI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //	
357	D-WP(C)/32423/2024	SABITA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
358	D-WP(C)/32424/2024	SANTOSI KUMARI SETHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
359	D-WP(C)/32427/2024	ANITA BEHERA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	
360	D-WP(C)/32430/2024	SADANANDA KARAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
361	D-WP(C)/32432/2024	SRIDHAR BISWAL VS COLLECTOR KENDRAPARA	ABINASH ROUTRAY VS	// 0 //	
362	D-WP(C)/32433/2024	DILLIP PANDA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	
363	D-WP(C)/32435/2024	LOKANATH BHOI	MANAS PATI	//	AOR20220001535C202400029

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/32436/2024	DHIRENDRA KUMAR PANDA	TRILOCHAN DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/32437/2024	KUSHASAN MALLICK	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/32438/2024	DIPTI PRAVA DAS	PRAVAT KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/32440/2024	PRAHALLAD MALLICK	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400042
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/32441/2024	LALIT MOHAN BHOI	MANAS PATI	//	AOR20220001535C202400031
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/32444/2024	DR.RG.ASHUTOSH MOHAPATRA	PAMI RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/32445/2024	SURAJ KUMAR NAYAK	MANAS PATI	//	AOR20220001535C202400030
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/32447/2024	MANJULA MOHAPATRA	ALOK KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/32448/2024	BULU PARIDA	ARUN KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/32449/2024	PARAMESWAR BISWAL	MANAS PATI	//	AOR20220001535C202400032
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/32452/2024	DURYODHAN NAIK	ARUN KUMAR DAS	//	
		VS	VS	()	

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375	D-WP(C)/32453/2024	STATE OF ODISHA MOCHIRAM DAS VS	ALOK KUMAR PANDA VS	// // 0	
376	D-WP(C)/32455/2024	STATE OF ODISHA PREMALATA MOHAPATRO VS	LALITENDU MOHAPATRA VS	// // 0	
377	D-WP(C)/32456/2024	STATE OF ODISHA ULLASH CHANDRA MALLIK VS	SRIKANTA KU. NATH VS	// // 0	
378	D-WP(C)/32457/2024	STATE OF ODISHA SHYAMALA PRAKASH SUKDULARI VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202400018
379	D-WP(C)/32459/2024	STATE OF ODISHA RAJANI KANTA PALO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
380	D-WP(C)/32460/2024	STATE OF ODISHA STATESMAN ACADEMY OF MEDICAL SCIENCE, KHURDA VS	UDAYA PRASAD DASH VS	// // 0	
381	D-WP(C)/32462/2024	STATE OF ODISHA LALITA URLLAKA VS	DIGAMBAR SETHI VS	// // 0	
382	D-WP(C)/32463/2024	STATE OF ODISHA DR.BRAJA NARAYN PATRA VS	NIRANJAN LENKA VS	// // 0	
383	D-WP(C)/32465/2024	STATE OF ODISHA BIREN KUMAR SETHY VS	NIRANJAN LENKA VS	// // 0	
384	D-WP(C)/32466/2024	STATE OF ODISHA SATYA NARAYAN PAL VS	NIRANJAN LENKA VS	// // 0	
385	D-WP(C)/32467/2024	STATE OF ORISSA SARAT CHANDRA SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // 0 //	AOR20220001672C202400001

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386	D-WP(C)/32468/2024	DR.JOYDEV DINDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
387	D-WP(C)/32469/2024	BHANJANI NAIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //	
388	D-WP(C)/32472/2024	KUNAL KISHORE DAS VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //	
389	D-WP(C)/32473/2024	RAJAT CHITA VS STATE OF ODISHA	BHARATI DASH VS	// 0 //	
390	D-WP(C)/32474/2024	APURBA PRATIHAR VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //	
391	D-WP(C)/32475/2024	MUKTA HARIJAN VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
392	D-WP(C)/32476/2024	M/S SRIRAM CONSTRUCTION, CUTTACK VS STATE OF ODISHA	RABINDRANATH PAL VS	// 0 //	
393	D-WP(C)/32477/2024	M/S. ASHOK KUMAR SHARMA, ANGUL VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //	
394	D-WP(C)/32478/2024	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK, BARGARH VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
395	D-WP(C)/32479/2024	SAGARIKA BHOL VS THE COMNR, CGST, CX AND CUSTOMS, BBSR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //	
396	D-WP(C)/32480/2024	SANJUKTA JENA VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //	
397	D-WP(C)/32482/2024	PURNA CHANDRA BEHERA	DR.PURUSOTTAM CHULI	//	AOR20220001672C202400002

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/32483/2024	ASHWINI KUMAR SAHOO	SATYAJIT BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/32484/2024	CHANDRA SEKHAR GIRI	AMIT PRASAD BOSE	//	
		VS	VS	()	
		LIPIKA GIRI		//	
400	D-WP(C)/32487/2024	JAYAKRISHNA DAS	DR.PURUSOTTAM CHULI	//	AOR20220001672C202400003
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/32488/2024	RABINDRA KUMAR PANDA	DR.PURUSOTTAM CHULI	//	AOR20220001672C202400004
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/32489/2024	ABODH NARAYAN DANDASENA	AJIT KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/32490/2024	LAXMI KANTA PRADHAN	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	
		EMPLOYMEES PROVIDENT FUND ORGANIZATION BBSR , KHURDA		//	
404	D-WP(C)/32491/2024	SHAKTI KAMADHENU WOMEN SELF HELP GROUP, DUMURPADA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ORISSA		//	
405	D-WP(C)/32492/2024	KUNI NAIK	MANORANJAN PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/32496/2024	THE PRESIDENT, MANAGING COMMITTE, SISUA SERVICE CO-OPERATIVE SOCIETY, HOCHATEA, CUTTACK	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/32497/2024	ANJALI DALEI	UMAKANT SAHOO	//	AOD20240000001C202400228
		VS	VS	()	
		DIRECTOR, NATIONAL INSTITUTE OF OPEN SCHOOLING, UP		//	
408	D-WP(C)/32499/2024	RINKI NAYAK	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	

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409	D-WP(C)/32500/2024	UNION GOVT. OF INDIA LAKSHMIDHAR NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0 //	
410	D-WP(C)/32502/2024	MEERA BAI BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
411	D-WP(C)/32504/2024	SUCHITRA MALLICK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
412	D-WP(C)/32505/2024	GURUNATH BEHERA VS ADDL CHIEF SECRETARY , WATER RESOURCES DEPARTMENT , KHURAD	RABINDRA KUMAR PATNAIK VS	// 0 //	
413	D-WP(C)/32506/2024	ABDUL ZARIF VS TRAFFIC INSPECTOR, BBSR-II	KADAR MOHAMMAD VS	// 0 //	
414	D-WP(C)/32508/2024	GEETI BALIYARSINGH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
415	D-WP(C)/32509/2024	ABDUL ZARIF KHAN VS INSPECTOR OF POLICE (TRAFFIC POLICE ODISHA) , BOUDH	KADAR MOHAMMAD VS	// 0 //	
416	D-WP(C)/32510/2024	KUNJA BIHARI PATY VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	AOD20230000467C202400003
417	D-WP(C)/32511/2024	ANISH AGARWALLA VS HARENDRA NATH PAL	PRAKASH RANJAN BARIK VS	// 0 //	
418	D-WP(C)/32513/2024	ABDUL ZARIF KHAN VS INSPECTOR OF POLICE (TRAFFIC POLICE, ODISHA), PURUNAKATAK	KADAR MOHAMMAD VS	// 0 //	
419	D-WP(C)/32514/2024	PATHANI SAMANTA COLLEGE OF NURSING , NAYAGORN VS STATE OF ODISHA	ABERN KUMAR RATH VS	// 0 //	

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420	D-WP(C)/32516/2024	PUSPANJALI SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
421	D-WP(C)/32517/2024	MAA VAISHNODEVI COLLEGE OF PHARMACY , BALASORE VS STATE OF ODISHA	ANUSONARUP VS	// 0 //	
422	D-WP(C)/32519/2024	PANCHANAN MOHARANA VS ADDL. CHIEF SECY, WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //	
423	D-WP(C)/32520/2024	INDRIKA KATA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	AOR20220001618C202400194
424	D-WP(C)/32521/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT(ENF), STA, ODISHA	KADAR MOHAMMAD VS	// 0 //	
425	D-WP(C)/32522/2024	ANANDA KUMAR MAJHI VS DISTRICT JUDGE, BALANGIR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
426	D-WP(C)/32523/2024	MD.MOHINUDDIN HAROON VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
427	D-WP(C)/32524/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMNR.TRANSPORT (ENF), ODISHA, CUTTACK	KADAR MAHAMMAD VS	// 0 //	
428	D-WP(C)/32525/2024	MINATI DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
429	D-WP(C)/32527/2024	SULOCHANA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
430	D-WP(C)/32529/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMNR TRANSPORT (ENF) STA, CUTTACK	KADAR MOHAMMAD VS	// 0 //	
431	D-WP(C)/32530/2024	SANKARSAN BEHERA	SUBHENDU KUMAR NAYAK	//	

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		VS	VS	0	
		THE STATE OF ODISHA		//	
432	D-WP(C)/32531/2024	PRITIRANJAN MAHALING	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/32532/2024	ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	
		VS	VS	0	
		ADDITIONAL COOMNR. TRANSPORT (ENF) STA, ODISHA,		//	
434	D-WP(C)/32533/2024	ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER TRANSPORT, STA, ODISHA , CUTTACK		//	
435	D-WP(C)/32535/2024	RAMAKRUSHNA RATH	NITYANANDA BEHURIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/32536/2024	SAKUNTALA BARAL	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/32538/2024	ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER TRANSPORT STA, ODISHA, CUTTACK		//	
438	D-WP(C)/32539/2024	MAMITA PARIDA	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
439	D-WP(C)/32541/2024	ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK		//	
440	D-WP(C)/32542/2024	GULNAGAR BRUHADKAR KRUSHI RUNA SAHAJOGA	SWAMINATHANENDRAPURIA	//	
		VS	VS	0	
		COMMISSIONER , CONSOLIDATION , BOARD OF REVENUE , ODISHA		//	
441	D-WP(C)/32543/2024	SUBHAM KUMAR NAYAK	PRIYA RANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/32544/2024	M/S. SHIVA JYOTI CONSTRUCTION ALIAS SHIVAJYOTI CONSTRUCTION	JAGMOHAN PANDA	//	AOR20220001586C202400024
		VS	VS	0	

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443	D-WP(C)/32545/2024	GOVT. OF ODISHA ABDUL ZARIF KHAN VS	KADAR MOHAMMAD VS	// // 0	
444	D-WP(C)/32546/2024	ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK SARMISTHA DASH VS	NITYANANDA BEHURIA VS	// // 0	
445	D-WP(C)/32547/2024	STATE OF ODISHA PADMABATI PADHI VS	SUBHENDU KUMAR NAYAK VS	// // 0	
446	D-WP(C)/32549/2024	THE STATE OF ODISHA ABDUL ZARIF KHAN VS	KADAR MOHAMMAD VS	// // 0	
447	D-WP(C)/32550/2024	ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK BISHNU NARAYAN RATH VS	NITYANANDA BEHURIA VS	// // 0	
448	D-WP(C)/32551/2024	STATE OF ODISHA PURNENDU KUMAR JENA VS	SUBHENDU KUMAR NAYAK VS	// // 0	
449	D-WP(C)/32552/2024	THE STATE OF ODISHA ABDUL ZARIF KHAN VS	KADAR MOHAMMAD VS	// // 0	
450	D-WP(C)/32553/2024	ADDITIONAL COMMISSIONER TRANSPORT (ENF), STA, ODISHA , CUTTACK SUBHADRA SAHU VS	SAIBRATA RATH VS	// // 0	
451	D-WP(C)/32554/2024	STATE OF ODISHA SUKHADEV DAS VS	ASHOK KUMAR SAHOO VS	// // 0	
452	D-WP(C)/32555/2024	STATE OF ODISHA ABDUL ZARIF KHAN VS	KADAR MOHAMMAD VS	// // 0	
453	D-WP(C)/32556/2024	ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK NABAKISHORE MALIK VS	ASHOK KUMAR SAHOO VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/32557/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT, STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS ADDITIONAL COMMISSIONER TRANSPORT, STA, ODISHA, CUTTACK	// 0 //	
455	D-WP(C)/32559/2024	RAJANI @ RAJKISHORE SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
456	D-WP(C)/32560/2024	KANHU CHARAN NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS STATE OF ODISHA	// 0 //	
457	D-WP(C)/32561/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK	// 0 //	
458	D-WP(C)/32562/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT, STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS ADDITIONAL COMMISSIONER TRANSPORT, STA, ODISHA, CUTTACK	// 0 //	
459	D-WP(C)/32563/2024	LAXMANA KUMAR NAYAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS STATE OF ODISHA	// 0 //	
460	D-WP(C)/32564/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT(ENF) STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS ADDITIONAL COMMISSIONER TRANSPORT(ENF) STA, ODISHA, CUTTACK	// 0 //	
461	D-WP(C)/32565/2024	M/S SEW INFRASTRUCTURE LIMITED, BBSR VS ASST COMNR OF STATE TAX, BBSR	P RAMAKRISHNA PATRO VS ASST COMNR OF STATE TAX, BBSR	// 0 //	
462	D-WP(C)/32567/2024	KALUCHARAN NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS STATE OF ODISHA	// 0 //	
463	D-WP(C)/32568/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT (ENF), STA, ODISHA	KADAR MOHAMMAD VS ADDITIONAL COMMISSIONER TRANSPORT (ENF), STA, ODISHA	// 0 //	
464	D-WP(C)/32570/2024	LAXMIDHAR MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS STATE OF ODISHA	// 0 //	
465	D-WP(C)/32572/2024	ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	

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		VS	VS	0	
466	D-WP(C)/32573/2024	ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	
		VS	VS	0	
467	D-WP(C)/32575/2024	STATE TRANSPORT AUTHORITY ODISHA ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	
		VS	VS	0	
468	D-WP(C)/32576/2024	ADDL.COMMNR. TRANSPORT, STA, ODISHA CUTTACK ABDUL ZARIF KHAN	K.MOHAMMAD	//	
		VS	VS	0	
469	D-WP(C)/32577/2024	STATE TRANSPORT AUTHORITY ODISHA CUTTACK ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	
		VS	VS	0	
470	D-WP(C)/32578/2024	STATE TRANSPORT AUTHORITY ODISHA CUTTACK ARABINDA SAHOO	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
471	D-WP(C)/32579/2024	STATE OF ODISHA ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	
		VS	VS	0	
472	D-WP(C)/32580/2024	ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	
		VS	VS	0	
473	D-WP(C)/32581/2024	STATE TRANSPORT AUTHORITY ODISHA CUTTACK ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	
		VS	VS	0	
474	D-WP(C)/32582/2024	STATE TRANSPORT AUTHORITY ODISHA CUTTACK ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	
		VS	VS	0	
475	D-WP(C)/32583/2024	STATE TRANSPORT AUTHORITY ODISHA ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	
		VS	VS	0	
476	D-WP(C)/32584/2024	STATE TRANSPORT AUTHORITY ODISHA CUTTACK ABDUL ZARIF KHAN	KADAR MOHAMMAD	//	
		VS	VS	0	

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477	D-WP(C)/32585/2024	ADDITIONAL COMMISSIONER TRANSPORT(ENF) STA, ODISHA, CUTTACK ABDUL ZARIF KHAN VS	KADAR MOHAMMAD KADAR MOHAMMAD VS	// // ()	
478	D-WP(C)/32586/2024	STATE TRANSPORT AUTHORITY ODISHA CUTTACK ABDUL ZARIF KHAN VS	KADAR MOHAMMAD KADAR MOHAMMAD VS	// // ()	
479	D-WP(C)/32587/2024	STATE TRANSPORT AUTHORITY ODISHA CUTTACK ABDUL ZARIF KHAN VS	KADAR MOHAMMAD KADAR MOHAMMAD VS	// // ()	
480	D-WP(C)/32589/2024	ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK ABDUL ZARIF KHAN VS	KADAR MOHAMMAD KADAR MOHAMMAD VS	// // ()	
481	D-WP(C)/32590/2024	STATE TRANSPORT AUTHORITY ODISHA CUTTACK KAILASH CHANDRA BEHERRA VS	JAJATI KESHARI KHUNTIA JAJATI KESHARI KHUNTIA VS	// // ()	
482	D-WP(C)/32592/2024	STATE OF ODISHA ABDUL ZARIF KHAN VS	KADAR MOHAMMAD KADAR MOHAMMAD VS	// // ()	
483	D-WP(C)/32595/2024	ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK GADADHAR DAS VS	RABINDRA NATH PRUSTY RABINDRA NATH PRUSTY VS	// // ()	
484	D-WP(C)/32596/2024	STATE OF ODISHA ARUNABHA KAR VS	HRUDANANDA MOHAPATRA HRUDANANDA MOHAPATRA VS	// // ()	
485	D-WPCRL/22730/2024	SWAGATIKA RATH HRUDANANDA SAMAL VS	GOURI KUMAR RATH GOURI KUMAR RATH VS	// //0 ()	
486	D-ABLAPL/22491/2024	STATE OF ODISHA JIBITESH PATRA VS	PARTHA SARATHI DAS PARTHA SARATHI DAS VS	// // ()	JODA /90 /2024 AOD20240000364C202400011
487	D-ABLAPL/22492/2024	STATE OF ODISHA JAGA BHAI HATIGARH@CHANDAN KUMAR ROUT VS	ARUN KUMAR BEHERA ARUN KUMAR BEHERA VS	// // ()	JALESWAR /379 /2024 AOR20220003422C202400043
		STATE OF ODISHA		//	

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488	D-ABLAPL/22493/2024	MAMATA SAHU VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /55 /2024 () //	
489	D-ABLAPL/22494/2024	JAY BHENI G@ RAJANI GHOSH VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /379 /2024 () //	AOR20220003422C202400044
490	D-ABLAPL/22495/2024	RUDRA PRASAD SRICHANDAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /315 /2024 () //	
491	D-ABLAPL/22496/2024	ALOK MAMU@SABENDRA GIRI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /379 /2024 () //	AOR20220003422C202400045
492	D-ABLAPL/22498/2024	SWAPAN KUMAR GHOSHAL @ GHOSAL VS UNION OF INDIA (CBI)	BIJAYA KUMAR DASH VS	//0 () //	
493	D-ABLAPL/22500/2024	KHIROD BHAI HATIGARH@KHIROD SETHI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /379 /2024 () //	AOR20220003422C202400046
494	D-ABLAPL/22503/2024	UDHABA@UDHHABA BEHERA VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	REAMAL /234 /2021 () //	AOR20220002993C202400004
495	D-ABLAPL/22504/2024	BHOLANATH RANA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PHIRINGIA /147 /2022 () //	
496	D-ABLAPL/22505/2024	GOPINATH NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 () //	
497	D-ABLAPL/22506/2024	NIRANJAN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	BONTH /169 /2022 () //	
498	D-ABLAPL/22508/2024	TRISHNA SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	//0 () //	
499	D-ABLAPL/22509/2024	SURANJEET DAS	SUBHENDU KUMAR DAS	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
500	D-ABLAPL/22510/2024	STATE OF ODISHA PREMRANJAN ORAM@DILU	UMA SHANKAR PATEL	HEMGIR /322 /2024	AOR20220000263C202400039
		VS	VS	()	
501	D-ABLAPL/22511/2024	STATE OF ODISHA JAYADEV BEHERA	UMA SHANKAR PATEL	HEMGIR /322 /2024	AOR20220000263C202400040
		VS	VS	()	
502	D-ABLAPL/22512/2024	STATE OF ODISHA GUDDU @ SUDARSHAN NAHAK	DURGADATTA MOHAPATRA	HINDOL /196 /2024	
		VS	VS	()	
503	D-ABLAPL/22513/2024	STATE OF ODISHA SARAT CHANDRA KAR	BASUDEV PUJARI	SALIPUR /295 /2024	
		VS	VS	()	
504	D-ABLAPL/22515/2024	STATE OF ODISHA BIKASH PATRA	ARIJEET MISHRA	HARICHANDANPUR /155 /2024	
		VS	VS	()	
505	D-ABLAPL/22518/2024	STATE OF ODISHA DILIP BARIK	ARIJEET MISHRA	JEYPORE SADAR /227 /2024	
		VS	VS	()	
506	D-ABLAPL/22522/2024	STATE OF ODISHA INDRAMANI MAHANTA @ INDARMANI MAHANTA	ASWINI KUMAR MISHRA (3)	RANPUR /22 /2014	
		VS	VS	()	
507	D-ABLAPL/22523/2024	STATE OF ODISHA DAMAYANTI PEDA	BIJAYA KUMAR BEHERA 1	SABARANG /200 /2024	
		VS	VS	()	
508	D-ABLAPL/22524/2024	STATE OF ODISHA NAGA @ NAGARJUNA MUKHI	BIRAJA PRASAD NANDA	KANIHA /259 /2024	
		VS	VS	()	
509	D-ABLAPL/22525/2024	STATE OF ODISHA SUNIL BAGHA @ SUNIL BAG	SAILABALA JENA	PAIKMAL /194 /2021	
		VS	VS	()	
510	D-ABLAPL/22527/2024	STATE OF ODISHA MADHUSMITA SAHOO	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/22530/2024	STATE OF ODISHA CHANDRASEKHAR SAHOO VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()	
512	D-ABLAPL/22538/2024	STATE OF ODISHA BINOD MISHRA VS	SAMARENDRA BAHADUR VS	// BANSADA /245 /2024 ()	
513	D-ABLAPL/22539/2024	STATE OF ODISHA SWABHIMAN PARHI VS	RAMAKANTA PANDA VS	// BALIAPAL /133 /2024 ()	
514	D-ABLAPL/22540/2024	STATE OF ODISHA BIBHUTI MOHARANA VS	AVIRAM PATRA VS	// CHANDAPUR /126 /2024 ()	
515	D-ABLAPL/22541/2024	STATE OF ODISHA BULAN MAHANTY @ DEBI PRASAD MOHANTY VS	ADHIRAJ MOHANTY VS	// JAJPUR ROAD /426 /2024 ()	
516	D-ABLAPL/22544/2024	STATE OF ODISHA DILIP KUMAR ROUT VS	AVIRAM PATRA VS	// INFOCITY PS /142 /2024 ()	
517	D-ABLAPL/22545/2024	STATE OF ODISHA BUDDAR RAJU RHODA VS	LALATENDU JENA VS	// POTTANGI /53 /2024 ()	
518	D-ABLAPL/22546/2024	STATE OF ODISHA DILIP KUMAR ROUT VS	AVIRAM PATRA VS	// INFOCITY PS /198 /2024 ()	
519	D-ABLAPL/22550/2024	STATE OF ODISHA DAYANIDHI NAYAK VS	JAGANNATH BHUYAN VS	// PHULBANI TOWN /150 /2024 ()	
520	D-ABLAPL/22551/2024	STATE OF ODISHA RAKSHAYAK BEHERA@RAKHYA BEHERA VS	PRASANTA KUMAR ROUSTRAY VS	// BARGARH SADAR /222 /2024 ()	AOD20240000391C202400042
521	D-ABLAPL/22552/2024	STATE OF ODISHA GOPAL DAKUA @ SUSANTA DAKUA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// SHERAGADA /289 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/22559/2024	RAKESH SAHU VS STATE OF ODISHA	TEJASWINI JENA VS	KISHORENAGAR (ANUGUL) /126 /2024 () //	
523	D-ABLAPL/22563/2024	DHRUBA MAHAKUR VS STATE OF ODISHA	LAXMAN PRADHAN VS	TARBHA /120 /2024 () //	
524	D-ABLAPL/22565/2024	DINABANDHU SWAIN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /174 /2024 () //	
525	D-ABLAPL/22567/2024	DILLIP KUMAR MISHRA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /181 /2023 () //	
526	D-ABLAPL/22568/2024	MEDHA @ MEDHA KANHAR @ DARASHAN KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BAUNISUNI /57 /2019 () //	
527	D-ABLAPL/22570/2024	ANGADA RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	BOUDH /267 /2023 () //	
528	D-ABLAPL/22571/2024	SUBRAT SENAPATI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	AUL /227 /2024 () //	
529	D-ABLAPL/22574/2024	SATYABRATA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /320 /2024 () //	
530	D-ABLAPL/22575/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /276 /2024 () //	AOD20240000391C202400035
531	D-ABLAPL/22576/2024	LUNA NAYAK @ MUNA NAYAK VS STATE OF ODISHA	SUVALAXMI DEVI VS	ODAGAON /122 /2024 () //	
532	D-ABLAPL/22579/2024	LAMBODAR SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	GAISILET /135 /2024 () //	
533	D-ABLAPL/22585/2024	TANU CHANDRA PATRA	AMITAV DAS	BARKOTE /365 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-ABLAPL/22586/2024	STATE OF ODISHA KASHINATH SAHU@SAHOO	RAJENDRA NARAYAN ROUT	BHADRAK RURAL /292 /2024	AOR20220001558C202400110
		VS	VS	()	
535	D-ABLAPL/22587/2024	STATE OF ODISHA BABAJI @ DHRUBA CHARAN BEHERA	BICHITRA NARAYANA SATAPATHY	ERASAMA /449 /2023	
		VS	VS	()	
536	D-ABLAPL/22588/2024	STATE OF ODISHA MAMATA PAIKARAY	AKSHAYA KUMAR SUBUDHI	BALUGAON P.S. /227 /2024	
		VS	VS	()	
537	D-ABLAPL/22590/2024	STATE OF ODISHA BIKASH THAPA	PRASANTA KUMAR ROUSTRAY	BARGARH /282 /2024	AOD20240000391C202400036
		VS	VS	()	
538	D-ABLAPL/22593/2024	STATE OF ODISHA DEBENDRA MAHALIK @ KUNA	MAHES DAS	BASUDEVPUR /396 /2024	
		VS	VS	()	
539	D-ABLAPL/22594/2024	STATE OF ODISHA BIKASH THAPA	PRASANTA KUMAR ROUSTRAY	BARGARH /287 /2024	AOD20240000391C202400037
		VS	VS	()	
540	D-ABLAPL/22599/2024	STATE OF ODISHA UPENDRA BANKA	GOKULA NANDA SAHU	PADAMPUR /44 /2024	
		VS	VS	()	
541	D-ABLAPL/22605/2024	STATE OF ODISHA BISWAJIT DAS	DEEPAK KU SAHOO	PATTAMUNDAI RURAL PS /340 /2024	
		VS	VS	()	
542	D-ABLAPL/22606/2024	STATE OF ODISHA SANJAYA KUMAR PRADHAN	DEEPAK KU SAHOO	Tantiapal Marine /122 /2024	
		VS	VS	()	
543	D-ABLAPL/22607/2024	STATE OF ODISHA GANGADHAR PRADHAN	ADYASIDHI MISHRA	LINGARAJ P.S. /81 /2024	
		VS	VS	()	
544	D-ABLAPL/22616/2024	STATE OF ODISHA SETRAM SAHU	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/22617/2024	STATE OF ODISHA GAJENDRA DAS VS	SATYABRATA MOHANTY (1) VS	// KHANTAPADA /250 /2023 ()	
546	D-ABLAPL/22618/2024	STATE OF ODISHA YOGESH ROUTRAY @ APUL VS	SAPAN KUMAR LENKA VS	// MADHUPATNA /106 /2024 ()	
547	D-ABLAPL/22619/2024	STATE OF ODISHA KALPANA MAJHI VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /97 /2024 ()	
548	D-ABLAPL/22620/2024	STATE OF ODISHA MANA BINDHANI @ MANOJ KUMAR BINDHANI VS	SANJAY KUMAR DAS (2) VS	// BALASORE TOWN /196 /2024 ()	
549	D-ABLAPL/22625/2024	STATE OF ODISHA SAGAR BISWAL @ RABINDRA KUMAR BISWAL VS	RAMDAS ACHARY VS	// ASKA /167 /2024 ()	
550	D-ABLAPL/22626/2024	STATE OF ODISHA CHITARANJAN PRADHAN @ BICHHA VS	JUGALA KISHORE PANDA VS	// PURUNAKATAK /107 /2024 ()	
551	D-ABLAPL/22627/2024	STATE OF ODISHA BIKASH THAPA VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH /288 /2024 ()	AOD20240000391C202400038
552	D-ABLAPL/22628/2024	STATE OF ODISHA MANORAMA PATRA VS	PRATIK NAYAK VS	// RAJKANIKA /283 /2024 ()	
553	D-ABLAPL/22629/2024	STATE OF ODISHA SARBESWAR PATRA VS	PRATIK NAYAK VS	// RAJKANIKA /283 /2024 ()	
554	D-ABLAPL/22630/2024	STATE OF ODISHA SUDIP KUMAR VS	MANOJ KUMAR PANDA VS	// MAHILA P.S. BUXIBAZAR /93 /2024 ()	
555	D-ABLAPL/22631/2024	STATE OF ODISHA BIKASH THAPA VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH /360 /2024 ()	AOD20240000391C202400039
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/22632/2024	SUDARSAN NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	KEONJHAR SADAR /309 /2024 () //	
557	D-ABLAPL/22633/2024	AMRIT BHARAT NAYAK VS STATE OF ODISHA	TUNA SAHU VS	PARJANG /310 /2024 () //	
558	D-ABLAPL/22634/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /361 /2024 () //	AOD20240000391C202400040
559	D-ABLAPL/22637/2024	ADI KHATEI @ ADITYA KHATEI VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	BAIDESWAR /85 /2021 () //	
560	D-ABLAPL/22638/2024	CHIRANJIB SINGH @ CHINTU @ BISHNU SINGH VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	KHURDA MODEL /275 /2024 () //	
561	D-ABLAPL/22639/2024	ABHIRAM GOUDA@ABHI VS STATE OF ODISHA	SANDHYARANI PANI VS	BERHAMPUR SADAR /57 /2024 () //	AOR20230000010C202400095
562	D-ABLAPL/22643/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /362 /2024 () //	AOD20240000391C202400041
563	D-ABLAPL/22644/2024	ROHAN PRIYADARSHI SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TANGI /140 /2024 () //	
564	D-ABLAPL/22647/2024	JAGA@JAYAPRASAD SUKARI VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	SATYABADI /211 /2024 () //	AOR20220001297C202400017
565	D-ABLAPL/22648/2024	BIJAYA KUMAR DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BANARAPAL /296 /2024 () //	
566	D-ABLAPL/22650/2024	JATINDRA KAMILA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	REMUNA /108 /2024 () //	
567	D-ABLAPL/22652/2024	KHETRAMOHAN DAS	KHUSBU PANIGRAHI	Bamapada (Industrial Area) /76 /2024	AOR20220002787C202400088

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/22653/2024	BIJAY KUMAR GUMANSINGH	SURYAKANTA DWIBEDI	CHANDAPUR /87 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/22655/2024	GOPAL CHANDRA MAHAPATRA	JYOTIRMAYA SAHOO	CHANDAPUR /109 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/22656/2024	DILLIP KUMAR ROUT	LAXMINARAYAN RAYATSINGH	KHURDA P.S. /249 /2024	AOD20240000645C202400006
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/22657/2024	SASMITA MAJHI	BIJAY KUMAR BEHERA	MATHILI /149 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/22665/2024	SRIDHARA @ SRIDHAR KHUNTIA	PRANAB KUMAR DAS	RAGHUNATHPUR /82 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/22667/2024	ANJALI PATEL	PARTHA SARATHI NAYAK	SAMBALPUR VIGILANCE /109 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
574	D-ABLAPL/22668/2024	KUMUD RANJAN SETHI @ SETHY	DIGAMBAR SETHI	BARGARH /651 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/22670/2024	RASHMI RANJAN SWAIN	DEEPAK RANJAN PARIDA	JAGATSINGPUR /686 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/22672/2024	RABINDRA KUMAR JENA	BIDYADHAR MANSING	KEONJHAR TOWN /393 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/22679/2024	BIKASH BHUYAN	SMRUTI RANJAN ROUT	DHAMNAGAR /300 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/22680/2024	N. MANORANJAN CHOUDHURY	ANIRUDHA DAS	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/22686/2024	STATE OF ODISHA S.K IRFAN @ IRFAN VS	GHANASHYAM DASH VS	// BRAMHA BARADA /135 /2024 ()	
580	D-ABLAPL/22687/2024	STATE OF ODISHA SAROJ PRADHAN @ SAROJ KUMAR PRADHAN VS	BYOMOKESH SAHOO VS	// JUJUMURA /119 /2024 ()	
581	D-ABLAPL/22689/2024	STATE OF ODISHA KAKAYA KHURA@KAKEI KHURA VS	SABYASACHI MISHRA VS	// TUREIKELA /230 /2024 ()	
582	D-ABLAPL/22691/2024	STATE OF ODISHA UDAYANATH MUNDULI VS	MANAS CHAND VS	// BARAMBA / /0 ()	AOR20220001618C202400187
583	D-ABLAPL/22694/2024	STATE OF ODISHA BADAL RAY VS	TUKUNA KUMAR MISHRA VS	// BRAJARAJNAGAR /192 /2024 ()	
584	D-ABLAPL/22696/2024	STATE OF ODISHA ADIKANDA DHAL VS	RANJIT MOHANTY VS	// KENDRAPARA SADAR /328 /2023 ()	
585	D-ABLAPL/22699/2024	STATE OF ODISHA SUMIT MONDAL VS	ABHAS MOHANTY VS	// / /0 ()	
586	D-ABLAPL/22702/2024	STATE OF ODISHA SUDARSAN PENTHOI @ SUDARSHAN PENTHOI VS	SURYAKANTA DWIBEDI VS	// RANPUR /276 /2024 ()	
587	D-ABLAPL/22703/2024	STATE OF ODISHA DEBI PRASAD DAS VS	DEBA KUMAR RATH VS	// MAHILA P.S.(BBSR) /117 /2024 ()	
588	D-ABLAPL/22705/2024	STATE OF ODISHA BHIMASEN JENA VS	MANAS KUMAR CHAND VS	// BAGHAMARI /17 /2023 ()	AOR20220001618C202400188
589	D-ABLAPL/22708/2024	STATE OF ODISHA LAXMI SAHOO VS	SURYAKANTA DWIBEDI VS	// RANPUR /276 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/22709/2024	BIBHU PRASAD DAS VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /244 /2024 () //	
591	D-ABLAPL/22710/2024	Santosh Kumar Munduli VS State Of Odisha	Manas Chand VS	// () //	AOR20220001618C202400189
592	D-ABLAPL/22712/2024	NIRANJAN SETHI @ SUKURA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KAPTIPADA /175 /2024 () //	
593	D-ABLAPL/22713/2024	GANGADHAR GOUDA @ GANGA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /227 /2024 () //	
594	D-ABLAPL/22717/2024	Faiz Ahad Raza VS State Of Odisha	Kshitish Kumar Jena VS	// () //	AOR20220001565C202400004
595	D-ABLAPL/22719/2024	SARASWATI BAG VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SINGLA /85 /2016 () //	
596	D-ABLAPL/22720/2024	Pramod Kumar Singh Deo VS State Of Odisha	Kshitish Kumar Jena VS	// () //	AOR20220001565C202400005
597	D-ABLAPL/22724/2024	SAILABALA PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /101 /2024 () //	
598	D-ABLAPL/22729/2024	Sumati Malik VS State Of Odisha	DEBASIS TRIPATHY VS	// () //	AOR20220001665C202400029
599	D-ABLAPL/22733/2024	Bulu Gouda VS State Of Odisha	Soubhagya Dash VS	// () //	AOR20220001631C202400041
600	D-ABLAPL/22735/2024	KULAMANI PANDA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHUSURI /260 /2024 () //	
601	D-ABLAPL/22740/2024	Souriya Sahoo	Manas Chand	//	AOR20220001618C202400193

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
602	D-ABLAPL/22741/2024	VS State Of Odisha DIPAK PANDA @ DEEPAK KUMAR PANDA	VS PRIYA RANJAN MISHRA	() // DHUSURI /260 /2024	
		VS STATE OF ODISHA	VS	() //	

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MISC CASES FILED on :29/07/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RFA/209/2004 RFA/209/2004	NAKAFODI SETHI MP	M/S.M.M.SAHU	26/2024
2	D-CRP/17878/2024 CRP/16/2024	DEBARAJ SWAIN MP	PRASANNA KUMAR DASH	51/2024
3	D-TRPCRL/22597/2024 TRPCRL/ /	SUDESHNA MOHAPATRA MP	SUDEEP KUMAR SARANGI	58/2024
4	D-TRPCRL/22743/2024 TRPCRL/ /	MINI@KUMARI MEHER MP	SURYAKANTA DWIBEDI	59/2024
5	D-STREV/32493/2024 STREV/ /	M/S. NARAYAN PATRA BIJAY PATRA MP	KSHIROD KUMAR SAHOO	79/2024
6	D-JCRLA/57/2023 JCRLA/57/2023	LAKHANA BINDHANI@LADHA MP	M/S.BISWAJIT TRIPATHY, L.B.DEO, G.K.ROUT	123/2024
7	D-JCRLA/37/2017 JCRLA/37/2017	PRAMOD KU.BEHERA MP	BISWAJIT NAYAK	124/2024
8	D-JCRLA/37/2017 JCRLA/37/2017	PRAMOD KU.BEHERA MP		125/2024
9	D-CRLMP/22514/2024 CRLMP/ /	BIJAY KUMAR MALLICK MP	SAILAZA NANDAN DAS	173/2024
10	D-CRLMP/22514/2024 CRLMP/ /	BIJAY KUMAR MALLICK MP	SAILAZA NANDAN DAS	174/2024
11	D-TRP(C)/32273/2024 TRP(C)/ /	BISWARUP SAMAL MP	SWARUP KUMAR PATNAIK	209/2024
12	D-TRP(C)/32377/2024 TRP(C)/ /	SUSMITA DAS MP	SK. ZAFARULLA	210/2024
13	D-TRP(C)/32534/2024 TRP(C)/ /	MADHUSMITA LENKA MP	RABINDRA NATH PRUSTY	211/2024
14	D-RVWPET/32594/2024 RVWPET/ /	KONARK PIPE AND SYNTHETIC (P) LTD., MP	BBBRKANANDA BHUYAN	250/2024
15	D-RVWPET/32594/2024 RVWPET/ /	KONARK PIPE AND SYNTHETIC (P) LTD., MP	BBBRKANANDA BHUYAN	251/2024
16	D-MATA/32314/2024 MATA/ /	ALIBHA MANDAL MP	PRAJNA SARITA MOHANTY	324/2024
17	D-MATA/32321/2024 MATA/ /	SHIBANANDA PANIGRAHI MP	SUJIT KUMAR BISWAL	325/2024
18	D-MATA/406/2023 MATA/406/2023	ARABINDA PATTNAIK MP	BIBHU PRASAD MOHANTY	326/2024
19	D-MATA/32515/2024 MATA/ /	JATIN KUMAR DASH MP	BYOMAKESH TRIPATHY	327/2024
20	D-CONTC/17079/2024 CONTC/3418/2024	JAYAKRUSHNA SETHY MP	M/S RAKESH BEHERA, R.R.SAHOO	384/2024
21	D-FAO/32267/2024 FAO/ /	RINKU BEHERA MP	SATYABAN SAHOO	615/2024
22	D-FAO/27741/2024 FAO/281/2024	THE MANAGER LEGAL, SBI GENERAL INSURANCE CO.LTD. MP	SRINIVASO. LTD	616/2024
23	D-FAO/31471/2024 FAO/ /	D.M., M/S NATIONAL INSURANCE CO.LTD. MP	PRITIKASH KUMAR MOHANTY	617/2024
24	D-FAO/31471/2024 FAO/ /	D.M., M/S NATIONAL INSURANCE CO.LTD. MP	PRITIKASH KUMAR MOHANTY	618/2024
25	D-FAO/31382/2024 FAO/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRITIKASH KUMAR MOHANTY	619/2024
26	D-FAO/31382/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD.	PRITIKASH KUMAR MOHANTY	

27	FAO/ / D-FAO/492/2003 FAO/492/2003	MP GOURANGA TRIPATHY MP		620/2024 M/S. RAMAKANTA MOHANTY,SUMITRA MOHANTY, S.N.BISWAL, K.	621/2024
28	D-FAO/29576/2024 FAO/ /	D.M.,ORIENTAL INS. CO. LTD MP	RIMJHIMBALA PATI		622/2024
29	D-FAO/32507/2024 FAO/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTDSONIKANTH ROY MP			623/2024
30	D-CRLREV/272/2022 CRLREV/272/2022	PRIYADARSHINI AMRITA PANDA MP	BASUDEV PUJARI		631/2024
31	D-CRLREV/22722/2024 CRLREV/ /	DEBARAJ REDDY@R.DEBARAJ REDDY MP	AMULYA RATNA PANDA		632/2024
32	D-CRLREV/22722/2024 CRLREV/ /	DEBARAJ REDDY@R.DEBARAJ REDDY MP	AMULYA RATNA PANDA		633/2024
33	D-SA/360/1999 SA/360/1999	LAXMAN MP	M/S.S.P.MISRA		700/2024
34	D-SA/360/1999 SA/360/1999	LAXMAN MP	M/S.S.P.MISRA		701/2024
35	D-SA/360/1999 SA/360/1999	LAXMAN MP	M/S.S.P.MISRA		702/2024
36	D-SA/360/1999 SA/360/1999	LAXMAN MP	M/S.S.P.MISRA		703/2024
37	D-SA/360/1999 SA/360/1999	LAXMAN MP	M/S.S.P.MISRA		704/2024
38	D-SA/360/1999 SA/360/1999	LAXMAN MP	M/S.S.P.MISRA		705/2024
39	D-SA/310/1994 SA/310/1994	KALIKA MP	NIRANJAN PANDA 1		706/2024
40	D-SA/310/1994 SA/310/1994	KALIKA MP	M/S.N.PANDA(1),M.K.PANDA,S.MAZUMDAR		707/2024
41	D-SA/310/1994 SA/310/1994	KALIKA MP	M/S.N.PANDA(1),M.K.PANDA,S.MAZUMDAR		708/2024
42	D-SA/338/1997 SA/338/1997	JAMUNA MP	M/S.B.B.RATH		709/2024
43	D-SA/367/1998 SA/367/1998	FAGU MP	M/S.BINAY KU. MOHANTY, J.SAHU, D.D.MOHANTY		710/2024
44	D-RSA/329/2022 RSA/329/2022	SUPHAL DEVI SAHU MP	BRAHMA NANDA TRIPATHY		855/2024
45	D-RSA/455/2015 RSA/455/2015	SANTOSH AGARWALLA@SANTOSH KU. AGARWALLA MP	MARWAN AIAK,A.R.DASH,D.PANIGRAHI,A. PANIGRAHI, M/S.GOPAL		856/2024
46	D-RSA/20383/2024 RSA/184/2024	BABAJI CHARAN ROUL MP	SUKANTA KUMAR NAYAK (2)		857/2024
47	D-RSA/471/2005 RSA/471/2005	KESHABA MOHAKUD MP	M/S.UPENDRA KU.SAMAL		858/2024
48	D-RSA/471/2005 RSA/471/2005	KESHABA MOHAKUD MP	M/S.UPENDRA KU.SAMAL		859/2024
49	D-RSA/471/2005 RSA/471/2005	KESHABA MOHAKUD MP	M/S.UPENDRA KU.SAMAL		860/2024
50	D-RSA/472/2005 RSA/472/2005	SANATAN MOHAKUD MP	M/S.UPENDRA KU.SAMAL		861/2024
51	D-RSA/472/2005 RSA/472/2005	SANATAN MOHAKUD MP	M/S.UPENDRA KU.SAMAL		862/2024
52	D-CMP/32306/2024 CMP/ /	SARASWATI NANDA MP	JAGAJIBAN PRADHAN		863/2024
53	D-RSA/472/2005 RSA/472/2005	SANATAN MOHAKUD MP	M/S.UPENDRA KU.SAMAL		863/2024
54	D-CMP/32309/2024 CMP/ /	MADAN MOHAN PRADHAN MP	JAGAJIBAN PRADHAN		864/2024
55	D-RSA/32331/2024 RSA/ /	RAJ KUMAR BANAKA MP	UPENDRA KUMAR SAMAL		864/2024
56	D-RSA/32410/2024 RSA/ /	GOPAL CHARAN MOHARANA MP	NARAYAN PRASAD PARIJA		865/2024
57	D-CMP/32370/2024 CMP/ /	KUMARI KALYANI GAJAPATI MP	SOUMYAJYOTI BISWAL		865/2024

58	D-CMP/32394/2024 CMP/ /	AKSHI DEI MP	MAMATA MISHRA	866/2024
59	D-RSA/32410/2024 RSA/ /	GOPAL CHARAN MOHARANA MP	NARAYAN PRASAD PARIJA	866/2024
60	D-RSA/60/2016 RSA/60/2016	NILAMANI BEWA MP	M/S.BANSHIDHAR BAUG	867/2024
61	D-CMP/32418/2024 CMP/ /	OM SHREE SHREE TARAK BRAHMA HANU MP	BYWANIPATNA LOCAL COMMITTEE, ROURKELA	867/2024
62	D-CMP/32470/2024 CMP/ /	BRUNDABAN PATRA MP	BYOMOKESH SAHOO	868/2024
63	D-RSA/307/2019 RSA/307/2019	SABITA MAHAPATRA MP	SOUMYA RANJAN DAS	868/2024
64	D-BLAPL/14433/2023 BLAPL/14433/2023	ARUNA KUMAR JOSHI MP		936/2024
65	D-BLAPL/1387/2024 BLAPL/333/2024	GIRIDHARI MEHER MP		937/2024
66	D-BLAPL/22683/2024 BLAPL/ /	RAKESH KUMAR BARIK MP	ACHYUTANANDA PATTANAIAK	938/2024
67	D-BLAPL/10694/2024 BLAPL/3480/2024	MANGLU DAKPASKA MP	SOUBHAGYA KUMAR DASH	939/2024
68	D-ABLAPL/15287/2024 ABLAPL/5312/2024	GOURANGA DAS @ BABU DAS MP		1429/2024
69	D-ABLAPL/9701/2024 ABLAPL/3443/2024	BIKASH NAYAK MP		1430/2024
70	D-ABLAPL/9476/2024 ABLAPL/3741/2024	RAGHUNATH NAIK @ RAGHU NAIK MP		1431/2024
71	D-ABLAPL/8456/2024 ABLAPL/3046/2024	GAGAN LENKA MP		1432/2024
72	D-ABLAPL/7122/2024 ABLAPL/2787/2024	GANGADHAR SENAPATI MP		1433/2024
73	D-ABLAPL/15769/2024 ABLAPL/5414/2024	SUSANTA KUMAR DAS MP		1434/2024
74	D-ABLAPL/7683/2024 ABLAPL/3221/2024	MANTU PQDHIALI MP		1435/2024
75	D-ABLAPL/7669/2024 ABLAPL/2837/2024	MANTU PADHIALI MP		1436/2024
76	D-ABLAPL/17641/2024 ABLAPL/6179/2024	TARANI NAIK @ TARU NAIK MP		1437/2024
77	D-ABLAPL/15824/2024 ABLAPL/6155/2024	GOURANGA BARIHA@GOURANG BARIHA MP		1438/2024
78	D-ABLAPL/11772/2024 ABLAPL/4166/2024	GHASIRAM RANA @ GHANASHYAM MAHARANA MP		1439/2024
79	D-ABLAPL/19514/2024 ABLAPL/7132/2024	BHAJAMAN MEHERA MP		1440/2024
80	D-ABLAPL/2481/2024 ABLAPL/863/2024	AJAY KUMAR NAYAK MP		1441/2024
81	D-ABLAPL/3002/2022 ABLAPL/3002/2022	DEEPTI KUMAR SINGH @ DIPTI SINGH MP		1442/2024
82	D-ABLAPL/16560/2024 ABLAPL/5680/2024	LOKANATH PARIDA MP		1443/2024
83	D-MACA/25760/2024 MACA/591/2024	M/S. CHOLAMANDALAM G.I. CO. L.T.D. MP		1690/2024
84	D-MACA/32301/2024 MACA/ /	MONALISHA SWAIN MP	SATYABHUSAN DAS	1691/2024
85	D-MACA/32301/2024 MACA/ /	MONALISHA SWAIN MP	SATYABHUSAN DAS	1692/2024
86	D-MACA/32323/2024 MACA/ /	M/S. UNITED INDIA INSURANCE CO.LTD. MP	SUBRAT SATPATHY	1693/2024
87	D-MACA/32327/2024 MACA/ /	B.M., M/S. RELIANCE GENERAL INSURANCE MP	BRATISA BHISHY	1694/2024
88	D-MACA/32333/2024 MACA/ /	MANAGER(LEGAL), M/S. RELIANCE GENERAL MP	BRATISA BHISHY	1695/2024
89	D-MACA/32336/2024	B.M.,UNITED INDIA INSURANCE CO.LTD.	SANTOSH KUMAR MOHANTY	

	MACA/ /	MP		1696/2024
90	D-MACA/32336/2024	B.M.,UNITED INDIA INSURANCE CO.LTD. SANTOSH KUMAR MOHANTY		
	MACA/ /	MP		1697/2024
91	D-MACA/32341/2024	D.M.,UNITED INDIA INSURANCE CO.LTD. SANTOSH KUMAR MOHANTY		
	MACA/ /	MP		1698/2024
92	D-MACA/32340/2024	BHANUMATI MAHANTA	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1699/2024
93	D-MACA/32340/2024	BHANUMATI MAHANTA	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1700/2024
94	D-MACA/32352/2024	D.M.,UNITED INDIA INSURANCE CO.LTD. SANTOSH KUMAR MOHANTY		
	MACA/ /	MP		1701/2024
95	D-MACA/31292/2024	MANAGER IN CHARGE T.P.HUB, ORIENTAL INSURANCE CO.LTD. PRASANTA KUMAR SINGH	PRASANTA KUMAR SINGH	
	MACA/ /	MP		1702/2024
96	D-MACA/32359/2024	CHANCHALA PATRA	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1703/2024
97	D-MACA/32359/2024	CHANCHALA PATRA	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1704/2024
98	D-MACA/32399/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD. PRASANTA KUMAR MAHALI		
	MACA/ /	MP		1705/2024
99	D-MACA/32399/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD. PRASANTA KUMAR MAHALI		
	MACA/ /	MP		1706/2024
100	D-MACA/32458/2024	D.M., UNITED INDIA INSURANCE CO.LTD. RAJESH CHANDRA SAHOO 1		
	MACA/ /	MP		1707/2024
101	D-MACA/32458/2024	D.M., UNITED INDIA INSURANCE CO.LTD. RAJESH CHANDRA SAHOO 1		
	MACA/ /	MP		1708/2024
102	D-MACA/30266/2024	THE D.M.,ORIENTAL INSURANCE CO. LTD.SOMNATH ROY		
	MACA/ /	MP		1709/2024
103	D-MACA/30074/2024	THE ORIENTAL INSURANCE COMPANY LTD.SOMNATH ROY		
	MACA/ /	MP		1710/2024
104	D-MACA/32526/2024	SR. D.M., NEW INDIA ASSURANCE COMPANY LTD. SOMNATH BHOXSORE		
	MACA/ /	MP		1711/2024
105	D-MACA/32548/2024	D.M.,RELIANCE GENERAL INSURANCE CO.LTD. G.P.DUTTA		
	MACA/ /	MP		1712/2024
106	D-MACA/32548/2024	D.M.,RELIANCE GENERAL INSURANCE CO.LTD. G.P.DUTTA		
	MACA/ /	MP		1713/2024
107	D-MACA/32558/2024	TATA AIG GENERAL INSURANCE CO.LTD.G.P.DUTTA		
	MACA/ /	MP		1714/2024
108	D-MACA/32558/2024	TATA AIG GENERAL INSURANCE CO.LTD.G.P.DUTTA		
	MACA/ /	MP		1715/2024
109	D-CRLA/516/2023	SUSAMA SINGH	(BIJAYA KUMAR RAGADA),SURYAKANTA DWIBEDI,J.K. PANDA,R.K.	
	CRLA/516/2023	MP		1859/2024
110	D-CRLA/827/2023	TUPA @ TAPAN KUMAR MURMU	DIPAK RANJAN MISHRA	
	CRLA/827/2023	MP		1860/2024
111	D-CRLA/22548/2024	DARSHAN MAHANTA	SMITA RANJAN PATNAIK	
	CRLA/ /	MP		1861/2024
112	D-CRLA/22548/2024	DARSHAN MAHANTA	SMITA RANJAN PATNAIK	
	CRLA/ /	MP		1862/2024
113	D-CRLA/22507/2024	SONU MAHAKUD	CHINMAYA KUMAR SAHU	
	CRLA/ /	MP		1863/2024
114	D-CRLA/22507/2024	SONU MAHAKUD	CHINMAYA KUMAR SAHU	
	CRLA/ /	MP		1864/2024
115	D-CRLA/22507/2024	SONU MAHAKUD	CHINMAYA KUMAR SAHU	
	CRLA/ /	MP		1865/2024
116	D-CRLA/13/2018	SATYA ROUT	M/S.GAJENDRANATH ROU M/S.NIRANJAN PANDA B.KANUNGO	
	CRLA/13/2018	MP		1866/2024
117	D-CRLA/22608/2024	KALIA@KALU CHARAN SAHU	ANIRUDHA DAS	
	CRLA/ /	MP		1867/2024
118	D-CRLA/22608/2024	KALIA@KALU CHARAN SAHU	ANIRUDHA DAS	
	CRLA/ /	MP		1868/2024
119	D-CRLA/1094/2023	GURUDEV BEHERA	GOPAL PRASAD JENA	
	CRLA/1094/2023	MP		1869/2024
120	D-CRLA/22635/2024	BIKASH NAIK @ NALU	GOLAK BIHARI JENA	
	CRLA/ /	MP		1870/2024

121	D-CRLA/22635/2024 CRLA/ /	BIKASH NAIK @ NALU MP	GOLAK BIHARI JENA	1871/2024
122	D-CRLA/7058/2024 CRLA/260/2024	DHANAPATI MEHER MP	DEEPALI MAHAPATRA	1872/2024
123	D-CRLA/313/2017 CRLA/313/2017	DULESWAR APAT MP	M/S.B.SAHOO, MR.S.S.RAY(2), M/S. PULAKESH MOHANTY, S. SWAIN	1873/2024
124	D-CRLA/22659/2024 CRLA/ /	DIBAKAR MALIK@DIBAKAR MALLIK MP	BHABANI PRASAD SAMAL	1874/2024
125	D-CRLA/22659/2024 CRLA/ /	DIBAKAR MALIK@DIBAKAR MALLIK MP	BHABANI PRASAD SAMAL	1875/2024
126	D-CRLA/22658/2024 CRLA/ /	KAMADEV DIP MP	BHABANI SHANKAR DASPARIDA	1876/2024
127	D-CRLA/22658/2024 CRLA/ /	KAMADEV DIP MP	BHABANI SHANKAR DASPARIDA	1877/2024
128	D-CRLA/81/2012 CRLA/81/2012	HRUSHIKESH PATRA MP	M/S.SUNIL KU.PANDA	1878/2024
129	D-CRLA/8108/2024 CRLA/299/2024	PINTU @ CHINTAMANI NAIK MP	SAMARENDRA MOHANTY	1879/2024
130	D-CRLMC/11137/2024 CRLMC/1383/2024	SANGRAM KESHARI PANIGRAHI MP		1974/2024
131	D-CRLMC/13730/2024 CRLMC/1841/2024	PRAMOD @ ANIL PADHAN MP		1975/2024
132	D-CRLMC/22578/2024 CRLMC/ /	AMIT AGRAWAL MP	GAUTAM MUKHERJI, SR. ADV.	1976/2024
133	D-CRLMC/22583/2024 CRLMC/ /	AMIT AGRAWAL MP	GAUTAM MUKHERJI, SR.ADV.	1977/2024
134	D-CRLMC/22589/2024 CRLMC/ /	ALOK KUMAR BADAJENA@SANDEEP BADAJENA MP	GAUTAM MUKHERJI, SR.ADV.	1978/2024
135	D-CRLMC/22591/2024 CRLMC/ /	AMIT AGRAWAL MP	GAUTAM MUKHERJI, SR.ADV.	1979/2024
136	D-CRLMC/7909/2024 CRLMC/856/2024	MANASA JENA MP		1980/2024
137	D-CRLMC/22623/2024 CRLMC/ /	RABINDRA KUMAR NAYAK MP	RAMDAS ACHARY	1981/2024
138	D-CRLMC/22641/2024 CRLMC/ /	ANTARYAMI PANDA MP	JNYANANANDA PANDA	1982/2024
139	D-CRLMC/13714/2024 CRLMC/1966/2024	NARENDRA DAS MP	BADAL KUMAR BEHERA	1983/2024
140	D-CRLMC/22669/2024 CRLMC/ /	JOGENDRA SINGH DINGRA@JOGINDRA SINGH DINGRA MP	PRANAB KUMAR SAMANTRAY	1984/2024
141	D-CRLMC/15677/2024 CRLMC/2073/2024	NIRANJAN OJHA MP	SATYABRATA MOHANTY	1985/2024
142	D-CRLMC/11775/2024 CRLMC/1548/2024	BIBHU @ BIBHUTI @ BIRENDRA DEHURY MP		1986/2024
143	D-CRLMC/22742/2024 CRLMC/ /	PRAFULLA KUMAR SAHOO MP	DEBENDRA KUMAR SAHOO (1)	1987/2024
144	D-CRLMC/22744/2024 CRLMC/ /	SUJAY KUMAR BHUKTA MP	MOHAMMED MUSTAQ ANSARI	1988/2024
145	D-CRLMC/22745/2024 CRLMC/ /	SANJAYA KUMAR BHUKTA @ SANJAYA BHUKTA MP	MOHAMMED MUSTAQ ANSARI	1989/2024
146	D-WA/32315/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A.	5688/2024
147	D-WA/32315/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A.	5689/2024
148	D-WA/32310/2024 WA/ /	STATE OF ODISHA MP	BAIBASWATA PANIGRAHI, A.G.A.	5690/2024
149	D-WA/32315/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A.	5691/2024
150	D-WA/32310/2024 WA/ /	STATE OF ODISHA MP	BAIBASWATA PANIGRAHI, A.G.A.	5692/2024
151	D-WA/32310/2024 WA/ /	STATE OF ODISHA MP	BAIBASWATA PANIGRAHI, A.G.A.	5693/2024
152	D-WA/32428/2024	ARJUN PANGI	GYANA RANJAN SETHI	

	WA/ /	MP		5694/2024
153	D-WA/32383/2024	STATE OF ODISHA	BAIBASWATA PANIGRAHI,A.S.C.	
	WA/ /	MP		5695/2024
154	D-WA/32383/2024	STATE OF ODISHA	BAIBASWATA PANIGRAHI,A.S.C.	
	WA/ /	MP		5696/2024
155	D-WA/32383/2024	STATE OF ODISHA	BAIBASWATA PANIGRAHI,A.S.C.	
	WA/ /	MP		5697/2024
156	D-WA/31743/2024	PADMAJA SAHOO	HARAPRASAD PANDA	
	WA/ /	MP		5698/2024
157	D-WA/32464/2024	SATYASISH SWAIN	H.V.B.R.K.DORA	
	WA/ /	MP		5699/2024
158	D-WA/32481/2024	SANDEEP RANJAN MISHRA	ADV.	
	WA/ /	MP		5700/2024
159	D-WA/32486/2024	NIRUPAMA MOHANTY	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		5701/2024
160	D-WA/32495/2024	MAYADHAR DEHURI	BIJAYA KUMAR RAUTRAY	
	WA/ /	MP		5702/2024
161	D-WA/32503/2024	RUDRA NARAYAN PRADHAN	S.ROUSTRAY	
	WA/ /	MP		5703/2024
162	D-WP(C)/8415/2024	PHULA BARIK @ FULA BARIK		
	WP(C)/4842/2024	MP		9803/2024
163	D-WP(C)/32271/2024	DR.ASHOK KUMAR SAHOO	GYANA RANJAN SETHI	
	WP(C)/17992/2024	MP		9804/2024
164	D-WP(C)/28894/2024	ANANDA KUMAR PATRO		
	WP(C)/16548/2024	MP		9805/2024
165	D-WP(C)/4243/2021	PRAMILA BEHERA	CHITTARANJAN PATTNAIK	
	WP(C)/4243/2021	MP		9806/2024
166	D-WP(C)/4243/2021	PRAMILA BEHERA	CHITTARANJAN PATTNAIK	
	WP(C)/4243/2021	MP		9807/2024
167	D-WP(C)/27238/2024	JYOTI RANJAN CHAKRA		
	WP(C)/15761/2024	MP		9808/2024
168	D-WP(C)/32278/2024	DEBANANDA PATNAIK	NEELAKANTHA PANDA	
	WP(C)/ /	MP		9809/2024
169	D-WP(C)/32279/2024	SEBAK BAG	TRILOCHAN NANDA	
	WP(C)/17986/2024	MP		9810/2024
170	D-WP(C)/32281/2024	GOBINDA SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		9811/2024
171	D-WP(C)/32282/2024	ABHINANDA SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		9812/2024
172	D-WP(C)/32283/2024	MANOJ KUMAR SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		9813/2024
173	D-WP(C)/9032/2024	AMARESH KUMAR SINGH	ARUN KUMAR PATRA	
	WP(C)/6310/2024	MP		9814/2024
174	D-WP(C)/9032/2024	AMARESH KUMAR SINGH	ARUN KUMAR PATRA	
	WP(C)/6310/2024	MP		9815/2024
175	D-WP(C)/36498/2023	NIDHI SHYAM SAHOO	ARUN KUMAR PATRA	
	WP(C)/36498/2023	MP		9816/2024
176	D-WP(C)/32270/2024	SAROJINI RAITA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		9817/2024
177	D-WP(C)/32288/2024	SAROJINI RAITA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		9818/2024
178	D-WP(C)/23209/2024	KESHAB CHANDRA MISHRA	RATIKANTA MOHAPATRA	
	WP(C)/13506/2024	MP		9819/2024
179	D-WP(C)/32296/2024	BISAKHA NAIK	SURYAKANTA DASH	
	WP(C)/ /	MP		9820/2024
180	D-WP(C)/31773/2024	ALENA PATNAIK	MANMAYA KUMAR DASH	
	WP(C)/17734/2024	MP		9821/2024
181	D-WP(C)/15207/2024	PRAKASH CHANDRA BISHI	MAHENDRA KUMAR SAHOO	
	WP(C)/10430/2024	MP		9822/2024
182	D-WP(C)/32308/2024	INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY COLLEGE, PATNA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		9824/2024
183	D-WP(C)/32316/2024	PRADIP KUMAR SAHU	NALINI KANTA DASH	
	WP(C)/ /	MP		9825/2024

184	D-WP(C)/16405/2018 WP(C)/16405/2018	BIKALA BARIK MP	M/S.RAI CHARAN MOHAPATRA	9826/2024
185	D-WP(C)/16405/2018 WP(C)/16405/2018	BIKALA BARIK MP	M/S.RAI CHARAN MOHAPATRA	9827/2024
186	D-WP(C)/16405/2018 WP(C)/16405/2018	BIKALA BARIK MP	M/S.RAI CHARAN MOHAPATRA	9828/2024
187	D-WP(C)/22152/2024 WP(C)/13334/2024	BIKALA BARIK MP	RAI CHARAN MOHAPATRA	9829/2024
188	D-WP(C)/12072/2019 WP(C)/12072/2019	MADHURI SWAIN MP	M/S.GOPAL KRUSHNA MOHANTY	9830/2024
189	D-WP(C)/22152/2024 WP(C)/13334/2024	BIKALA BARIK MP	RAI CHARAN MOHAPATRA	9831/2024
190	D-WP(C)/22152/2024 WP(C)/13334/2024	BIKALA BARIK MP	RAI CHARAN MOHAPATRA	9832/2024
191	D-WP(C)/32317/2024 WP(C)/ /	KAILASH CHANDRA NAYAK MP	BADRINARAYAN PANDA	9833/2024
192	D-WP(C)/32320/2024 WP(C)/ /	SUSHREE ROJALIN BARAL MP	SHASHI BHUSAN JENA	9834/2024
193	D-WP(C)/30761/2024 WP(C)/ /	ANIL KUMAR CHAKRA MP	ARUN KUMAR PATRA	9835/2024
194	D-WP(C)/30310/2024 WP(C)/17800/2024	JAGANNATH BEHERA MP	ARUN KUMAR PATRA	9836/2024
195	D-WP(C)/32328/2024 WP(C)/ /	MUKESH AGRAWAL MP	SOUMIK SPANDAN TRIPATHY	9837/2024
196	D-WP(C)/32330/2024 WP(C)/ /	DINABANDHU JENA MP	PRAMOD KUMAR NAYAK	9838/2024
197	D-WP(C)/27589/2024 WP(C)/16023/2024	PRAFULLA KUMAR BISWAL MP		9839/2024
198	D-WP(C)/32332/2024 WP(C)/ /	BISWAJIT ROUT MP	BIBHU PRASAD DAS	9840/2024
199	D-WP(C)/29399/2023 WP(C)/29399/2023	MEENA MAHATO MP		9841/2024
200	D-WP(C)/32339/2024 WP(C)/ /	RAMESH CHANDRA MAHAPATRA MP	PRAFULLA KUMAR KAR	9842/2024
201	D-WP(C)/28006/2022 WP(C)/28006/2022	PRANAKRUSHNA JENA MP	SUBHRANSU BHUSAN MOHANTY	9843/2024
202	D-WP(C)/28007/2022 WP(C)/28007/2022	PADMALOCHAN NAYAK MP	SUBHRANSU BHUSAN MOHANTY	9844/2024
203	D-WP(C)/32345/2024 WP(C)/ /	CHATUR PRADHAN MP	SRINIVAS MOHANTY	9845/2024
204	D-WP(C)/32366/2024 WP(C)/ /	SOUMYA RANJAN MAHANTA MP	PRAVAKAR BEHERA	9846/2024
205	D-WP(C)/20325/2014 WP(C)/20325/2014	STATE MP	AGA	9847/2024
206	D-WP(C)/32382/2024 WP(C)/ /	SUKANTA DAS MP	AUROVINDA MOHANTY	9848/2024
207	D-WP(C)/32385/2024 WP(C)/ /	DASI PANGI MP	ASIT KUMAR JENA	9849/2024
208	D-WP(C)/32387/2024 WP(C)/18034/2024	BANTIRAJ SETH MP	SAGARIKA SAHOO	9850/2024
209	D-WP(C)/16164/2024 WP(C)/9078/2024	SEVA SELF HELP GROUP, JAGAT MP	SHASHI BHUSAN JENA	9851/2024
210	D-WP(C)/32400/2024 WP(C)/ /	MITA PARIDA MP	SAIBRATA RATH	9852/2024
211	D-WP(C)/28109/2024 WP(C)/16270/2024	DURYODHAN SAHOO MP	NIRANJAN PANDA	9853/2024
212	D-WP(C)/32401/2024 WP(C)/ /	DEEPAK KUMAR JENA MP	RASHMI KANTA ACHARYA	9854/2024
213	D-WP(C)/32407/2024 WP(C)/ /	SIBANANDA DORA MP	DIGAMBARA MISHRA	9855/2024
214	D-WP(C)/32406/2024 WP(C)/ /	PURNA CHANDRA PUJHARI MP	PRAVAT KUMAR NAYAK	9856/2024
215	D-WP(C)/24858/2024	SUBHASHREE NAYAK	BIPLABA P.B. BAHALI	

	WP(C)/16321/2024	MP		9857/2024
216	D-WP(C)/32408/2024 WP(C)/ /	GOURA CHANDRA DORA MP	DIGAMBARA MISHRA	9858/2024
217	D-WP(C)/26513/2023 WP(C)/26513/2023	DEBAJANI ROUTRAY MP		9859/2024
218	D-WP(C)/32413/2024 WP(C)/ /	GOPAL MANNA MP	KRUSHNA CHANDRA DASH	9860/2024
219	D-WP(C)/11891/2024 WP(C)/6599/2024	ADITYA KESHARI MISHRA MP	AMITABH MISHRA	9861/2024
220	D-WP(C)/27349/2024 WP(C)/15580/2024	SUSILA DASH MP	ASHOK KUMAR SARANGI	9862/2024
221	D-WP(C)/32415/2024 WP(C)/ /	EXECUTIVE ENGINEER (ELECTRICAL) TPO, CHANDRANURKUMA ELECTRICAL DIVISION, ROURKELA MP		9863/2024
222	D-WP(C)/32417/2024 WP(C)/ /	ARCHANA NAYAK MP	JUGALA KISHORE PANDA	9864/2024
223	D-WP(C)/32423/2024 WP(C)/ /	SABITA BISWAL MP	PRASANTA KUMAR SATAPATHY	9865/2024
224	D-WP(C)/32424/2024 WP(C)/ /	SANTOSI KUMARI SETHI MP	RAMDAS ACHARY	9866/2024
225	D-WP(C)/32430/2024 WP(C)/ /	SADANANDA KARAN MP	PRASANTA KUMAR SATAPATHY	9867/2024
226	D-WP(C)/32447/2024 WP(C)/ /	MANJULA MOHAPATRA MP	ALOK KUMAR PANDA	9868/2024
227	D-WP(C)/32444/2024 WP(C)/ /	DR.RG.ASHUTOSH MOHAPATRA MP	PAMI RATH	9869/2024
228	D-WP(C)/32455/2024 WP(C)/ /	PREMALATA MOHAPATRO MP	LALITENDU MOHAPATRA	9870/2024
229	D-WP(C)/32456/2024 WP(C)/ /	ULLASH CHANDRA MALLIK MP	SRIKANTA KU. NATH	9871/2024
230	D-WP(C)/32453/2024 WP(C)/ /	MOCHIRAM DAS MP	ALOK KUMAR PANDA	9872/2024
231	D-WP(C)/11031/2022 WP(C)/11031/2022	BISHWANATH DEHURY MP	SISIR KUMAR PUROHIT	9873/2024
232	D-WP(C)/32462/2024 WP(C)/ /	LALITA URLLAKA MP	DIGAMBAR SETHI	9874/2024
233	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT. MP		9875/2024
234	D-WP(C)/32469/2024 WP(C)/ /	BHANJANI NAIK MP	KISHORE KUMAR MISHRA	9876/2024
235	D-WP(C)/32474/2024 WP(C)/ /	APURBA PRATI HAR MP	AGASTI KANUNGO	9877/2024
236	D-WP(C)/32476/2024 WP(C)/ /	M/S SRIRAM CONSTRUCTION, CUTTACK MP	RABINDRANATH PAL	9878/2024
237	D-WP(C)/32477/2024 WP(C)/ /	M/S. ASHOK KUMAR SHARMA, ANGUL MP	ABHILASH MISHRA	9879/2024
238	D-WP(C)/32484/2024 WP(C)/ /	CHANDRA SEKHAR GIRI MP	AMIT PRASAD BOSE	9880/2024
239	D-WP(C)/32489/2024 WP(C)/ /	ABODH NARAYAN DANDASENA MP	AJIT KUMAR MOHANTY	9881/2024
240	D-WP(C)/32491/2024 WP(C)/ /	SHAKTI KAMADHENU WOMEN SELF HELPER SOCIETY MP	AMIT PRASAD BOSE	9882/2024
241	D-WP(C)/2265/2024 WP(C)/1993/2024	SATYABHAMA PRADHAN MP		9883/2024
242	D-WP(C)/28742/2024 WP(C)/16382/2024	SAI COLLEGE OF NURSING, JAJPUR MP	SUBHANKAR ROUT, MR. DURGA PRASAD NANDA, Sr. Adv.	9884/2024
243	D-WP(C)/32496/2024 WP(C)/ /	THE PRESIDENT, MANAGING COMMITTEE, SUSAN SERVICE CLUB, OPHELIASOCIETY, CUTTACK MP		9885/2024
244	D-WP(C)/32499/2024 WP(C)/ /	RINKI NAYAK MP	SUKANTA KUMAR NAYAK (2)	9886/2024
245	D-WP(C)/32504/2024 WP(C)/ /	SUCHITRA MALLICK MP	SRIKANTA KUMAR NATH	9887/2024
246	D-WP(C)/32511/2024 WP(C)/ /	ANISH AGARWALLA MP	PRAKASH RANJAN BARIK	9888/2024

247	D-WP(C)/24536/2024 WP(C)/14725/2024	SULTAN SHARIFF MP	SAMEER KUMAR DAS	9889/2024
248	D-WP(C)/25049/2014 WP(C)/25049/2014	ABDUL KADAR SHA MP		9890/2024
249	D-WP(C)/24207/2017 WP(C)/24207/2017	MIDEAST INTERGRATED STEEL LTD., MP	M/S.	9891/2024
250	D-WP(C)/40210/2023 WP(C)/40210/2023	MAGASIRA ORAM MP	PRASANTA KUMAR SATAPATHY, AMIT PRASAD BOSE	9892/2024
251	D-WP(C)/32553/2024 WP(C)/ /	SUBHADRA SAHU MP	SAIBRATA RATH	9893/2024
252	D-WP(C)/32559/2024 WP(C)/ /	RAJANI @ RAJKISHORE SWAIN MP	ASHOK KUMAR SAHOO	9894/2024
253	D-WP(C)/32565/2024 WP(C)/ /	M/S SEW INFRASTRUCTURE LIMITED, BBSR MP	SRIRAMAKRISHNA PATRO	9895/2024
254	D-WP(C)/32578/2024 WP(C)/ /	ARABINDA SAHOO MP	JAJATI KESHARI KHUNTIA	9896/2024
255	D-WP(C)/32595/2024 WP(C)/ /	GADADHAR DAS MP	RABINDRA NATH PRUSTY	9897/2024